

Case No

Distri

Sh. Anuj Aggrawal (DL00507)

Steno Court
471

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23-03-2020

143

cause

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District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Anuj Aggrawal

Additional Sessions Judge

Criminal Cause List Dated 01-04-2020 Total Cases:7

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	11/2009	27423/2016	STATE Vs. RAMESH YADAV ETC (2)	549 /20
2	SC	140/2011	28569/2016	STATE Vs. GYAN SINGH ETC	263 /20
3	SC		525/2018	STATE Vs. ROHIT MUNDRA	140 /20 Rohilla
Charge					
4	SC		519/2019	STATE Vs. VEERU@VEERU VAID	62 /20
5	SC		956/2019	STATE Vs. VINOD	313 /20
6	SC		975/2019	STATE Vs. JAGAN NATH	82 /20
Statement of Accused					
7	SC	152/2011	28619/2016	STATE Vs. RAMCHANDER	188 /20

01-06-20

All matter listed for 01-06-20

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Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF MS. POORVA MEHRA
Metropolitan Magistrate
Criminal Cause List Dated 01-04-2020 Total Cases:25

COUPY NO.
343

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	157/6/2013	518643/2016	POOJA Vs. SURENDER	/0 (Kamla Market)
2	Cr. Case		5035/2017	STATE Vs. MAKHAN SINGH	142 /2016 (Darya Ganj)
(Main Matter : Cr. Case/0000047/2017)					
3	Cr. Case		11670/2017	STATE Vs. SURESH KUMAR	36 /2017 (Kamla Market)
4	Ct. Cases		6090/2018	SEEP KATYAL Vs. AMIT KATYAL	/0 (Rajinder Nagar)
5	EX CRL		112/2018	AISHA ALIM Vs. MOHD. FAISAL	/2018 () — 3-6-20
6	Ct. Cases		19937/2018	SHEFALI YADAV Vs. KAMALJEET YADAV @ MONU ORS	/2018 (Lahori Gate)
7	EX CRL		129/2019	SEEP KATYAL Vs. AMIT KATYAL	/2019 (Rajinder Nagar)
8	Ct. Cases		9031/2019	POOJA Vs. BRIJ MOHAN CHAUHAN	/2019 (Rajinder Nagar)
9	Cr. Case		15672/2019	STATE Vs. CLOSURE SREPORT	51 /2019 (Rajinder Nagar)
10	EX CRL		26/2020	AMREEN Vs. FAZIL KHAN	/2020 (Hauz Qazi)
11	Ct. Cases		3005/2020	NAZIA Vs. WASIM AKRAM	/2020 (Nabi Karim)
Prosecution Evidence					
12	Cr. Case	192/2/2006	289449/2016	STATE Vs. MD. AHMED	116 /2005 (Hauz Qazi)
13	Cr. Case	15/2/2011	289300/2016	STATE Vs. SANJEEV RANA	116 /2010 (Sadar Bazar)
14	Cr. Case	81/2/2012	287982/2016	STATE Vs. DANIS	81 /2011 (Hauz Qazi)
15	Ct. Cases	311/1/2014	533462/2016	AFSHA KHAN Vs. NAZIM PARVEZ	/0 (Hauz Qazi)
16	Cr. Case		308133/2016	STATE Vs. RAJAN @ AJIT	85 /2016 (Nabi Karim)
17	Cr. Case		3146/2018	STATE Vs. ARISH	155 /2017 (Chandni Mahal)
18	Ct. Cases		8450/2018	MOMINA KHATOON Vs. ABDUL WAREES	/0 (Nabi Karim) — 3-6-20
19	Ct. Cases		8399/2018	REENA Vs. VIKRAM SINGH	/0 (Chandni Chowk)
20	Ct. Cases		15243/2018	GARIMA VERMA @ SAKSHI Vs. NIKHIL SETH	/2018 (Hauz Qazi)
21	Cr. Case		11209/2019	STATE Vs. MUZIBUR REHMAN	180 /2017 (Chandni Mahal)
22	Cr. Case		13900/2019	STATE Vs. MOHD KASHIF	75 /2019 (Darya Ganj)
Defence Evidence					
23	Ct. Cases	26/6/2014	512519/2016	MONIKA VERMA DEO Vs. AJAY DEO ORS	/0 (Kamla Market)
24	Cr. Case		6170/2019	STATE Vs. HIMANSHU	327 /2018 () — 3-6-20
Misc. Arguments					
25	Ct. Cases		1133/2019	MST ALIYA KHAN Vs. NAZIM KHAN	/2019 (Hauz Qazi)

.CHARU AGGARWAL
Ld. ASJ-02, Central District
Room No. 31, Tis Hazari Court
Delhi

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Charu Aggarwal
Additional Sessions Judge

Case No. 31

Criminal Cause List Dated 01-04-2020 Total Cases:11

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
For Bail					
1	Bail Matters		394/2020	STATE Vs. MOHD. NASIR	640 /2014 (Kotwali)
Prosecution Evidence					
2	SC		338/2018	STATE Vs. DEVENDER KUMAR	1108 /2015 (NDRS)
3	SC		605/2019	STATE Vs. SAGAR@ASHU@ASHISH	55 /2019 (Civil Lines)
Defence Evidence					
4	SC	17/2015	27858/2016	STATE Vs. KARAN UPADHYAY 2. SUBODH PANDEY	464 /2014 (Sadar Bazar)
Final Arguments					
5	Cr. Case	16/2014	7/2016	SEBI Vs. KISLEY PLANTATION LTD.	/ ()
6	SC	52/2015	27430/2016	STATE Vs. RAJESH KUMAR	364 /2013 (DBG Road)
7	SC		29051/2016	STATE Vs. Mohd. Arfin	177 /2016 (Chandni Mahal)
8	CA		224/2018	USHA RANI Vs. THE STATE	/ ()
9	CA		225/2018	REKHA Vs. THE STATE	/ ()
10	CA		226/2018	GANGA RAM Vs. THE STATE	/ ()
Order on Sentence					
11	SC		821/2017	STATE Vs. HIMANSHU	202 /2017 (Kotwali)

01/6/20

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Sh. Kapil Kumar

Metropolitan Magistrate

Criminal Cause List Dated 01-04-2020 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr. Case	97/D/2015	290239/2016	STATE Vs. CANCELLATION REPORT	240 /2009 (Darya Ganj)
2	Ct. Cases		3827/2017	M/S 3AFINANCIAL SERVICES Vs. MUKESH BALI	/0 (Chandni Mahal)
3	Cr. Case		9147/2017	STATE Vs. VIJAY	14 /2016 (Darya Ganj)
4	Cr. Case		6067/2019	STATE Vs. RAJ KUMAR GUPTA	301 /2017 (Darya Ganj)
5	Ct. Cases		7848/2019	PAWAN KUMAR Vs. ANSHUL GOEL	/2019 (Roop Nagar)
6	Cr. Case		13768/2019	STATE Vs. KAILASH SONI	42 /2019 ()
7	Cr. Case		14970/2019	STATE Vs. MANOJ SHARMA	154 /2017 (Darya Ganj)
8	Cr. Case		1353/2020	STATE Vs. UNTRACE	000103 /2019 (Darya Ganj)
9	Cr. Case		1480/2020	STATE Vs. UNTRACE	000325 /2018 (Roop Nagar)
10	Cr. Case		1481/2020	STATE Vs. UNTRACE	203 /2018 ()
11	Cr. Case		1482/2020	STATE Vs. UNTRACE	00056 /2019 (Roop Nagar)
12	Cr. Case		2155/2020	STATE Vs. PANKAJ KUMAR	340 /2018 (Nabi Karim)
Prosecution Evidence					
13	Cr. Case	57/ST/2010	297764/2016	STATE Vs. CHANDRA MOHAN	206 /2009 (Roop Nagar)
14	Cr. Case	2/2//2014	296659/2016	STATE Vs. BANNU LAL	181 /2008 (I.P. Estate)
15	Cr. Case	390/D/2015	291466/2016	STATE Vs. SHABBIR HASSAN	467 /2014 (Darya Ganj)
16	Cr. Case		5059/2016	STATE Vs. MD. ZISHAN	442 /2015 (Darya Ganj)
17	Cr. Case		307828/2016	STATE Vs. KRIPAL SINGH	311 /2016 (Darya Ganj)
18	Cr. Case		3691/2017	STATE Vs. SAIKUL	23129 /2016 (Darya Ganj)
19	Cr. Case		5099/2019	STATE Vs. SAMAD	17077 /2018 (Darya Ganj)
20	Cr. Case		6124/2019	STATE Vs. OSAMA @CHANDU	000149 /2019 (Darya Ganj)
21	Cr. Case		7813/2019	STATE Vs. SHIV KUMAR	40 /2019 ()
22	Cr. Case		12429/2019	STATE Vs. SAURABH	008283 /2019 ()
23	Cr. Case		15215/2019	STATE Vs. AMIT KUMAR	000127 /2018 ()
24	Cr. Case		15481/2019	STATE Vs. MOHD SONU	150 /2018 (Darya Ganj)
25	Cr. Case		1216/2020	STATE Vs. RAEESUDDIN @ RAEES CHADDHI	042363 /2019 (Roop Nagar)
Statement of Accused					
26	Cr. Case		10635/2018	STATE Vs. ANIL KUMAR	247 /2013 (Nabi Karim)
27	Cr. Case		14317/2018	STATE Vs. PRADEEP KUMAR	57 /2018 (Nabi Karim)
Judgement					
28	Cr. Case		2083/2019	STATE Vs. RAM MANOHAR MISHRA	294 /2018 ()

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Room No

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S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	MACT		181/17	RAGNI (I)(DD 31/16/BURARI) Vs. AUTL
2	MACT		182/17	GOLU (I)(DD31/16/BURARI) Vs. ATUL
3	MACT		956/19	BINDESHWAR (I)(FIR17/19/MAURICE NAGAR) Vs. SUNIL SINGH KHOKHAR(UIC)
4	MACT		957/19	REKHA (I)(FIR17/19/MAURICE NAGAR) Vs. SUNIL SINGH KHOKHAR(UIC)
5	MACT		958/19	KIRAN DEVI(I)(FIR17/19/MAURICE NAGAR) Vs. SUNIL SINGH KHOKHAR(UIC)
6	Misc DJ		76/20	RAM CHARAN Vs. SHO
7	Misc DJ		103/20	SHEFALI SHREYA (RESTORATION APPLICATION) Vs. KAMAL
Plaintiff/Petitioner Evidence				
8	MACT	527/2014	56718/16	ASHU TYAGI (CC NO. 78013) I Vs. SUBODH KUMAR (MURAD NAGAR)
9	MACT		58486/16	PRAMOD (I)(FIR332/16/BURARI) Vs. EBNEY HASSAN (NIC)
10	MACT		207/17	SURESH WATI (SR. CITIZEN)W/O, DECEASED CHANDERBHAN(FIR280/16/CIVIL LINSE) Vs. MUKESH KUMAR
11	MACT		287/17	RABNON ALAM (I)(FIR550/14/CIVIL LINES) Vs. SALEEM (BAJAJ ALLIANCE)
12	MACT		634/17	SURYAKANT (I) (FIR 53/17/BURARI) Vs. RAJ SINGH (UNITED INDIA INS.)
13	MACT		159/18	SUNITA (i)(FIR322/17/TIMAR PUR) Vs. NASIB SINGH
14	MACT		194/18	URMIL VERMA (I)(FIR241/17/CIVIL LINES) Vs. CHANDRA MOHAN AHUJA (NIA)
15	MACT		435/18	TARUN SHARMA (I)(FIR73/18/S.ROHILLA) Vs. SATYAVEER SINGH (NIA)
16	MACT		496/19	RAÑI (SR. CITIZEN) (FIR332/18/SUBZI MANDI) Vs. AMRIT LAL
Defendant/Respondent Evidence				
17	MACT		58487/16	SUBASH (I)(FIR 332/16/BURARI) Vs. EBNEY HASSAN (NIC)
Misc. Arguments				
18	MACT	568/2015	57645/16	SANTOSH DEVI (F)(WO, DECEASED KIRAN PAL)(PETITION) Vs. SONALI SINGH (IFFCO TOKIO GEN)
Final Arguments				
19	MACT	121/2016	57017/16	NAZIR AHMED (I)(FIR145015BURARI) Vs. SANJEEV KUMAR (OICO)
20	MACT		199/17	ANGREJ LRS. OF DECEASED BALWAN (F)(FIR325/16/ROOP NAGAR) Vs. AKHILESH (NIC)

3-6/20

21-10/20

10/9/20

7-6/20

Room No-115

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Nisha Saxena
DISTRICT JUDGE (COMMERCIAL COURT) - 04, CENTRAL, THC
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:16

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. cases/purpose				
1	OMP (I) (COMM.)		76/19	THE CITIZEN CO-OPERATIVE BANK LTD. Vs. SUDHIR BAJAJ AND OTHERS
2	CS DJ		3210/17	MAHESH CHAND NAGAR AND ANR Vs. ICICI BANK LTD
3	CS (COMM)		238/18	ICICI BANK LIMITED Vs. DEEPA VASHISTHI
4	CS (COMM)		246/18	ICICI BANK LIMITED Vs. VIKASH AWANA
5	CS (COMM)		247/18	ICICI BANK LIMITED Vs. SAJJAN KISHORE
6	CS (COMM)		428/19	ICICI Bank Vs. PANKAJ KUMAR
7	CS (COMM)		599/19	ICICI Bank Vs. KRISHNAWATI DEVI
8	CS (COMM)		1035/19	ICICI Bank Vs. RAHUL KUMAR
9	CS (COMM)		1250/19	A.K TEXTEILES DISTRIBUTORS PVT. LTD. Vs. BELA CREATION PRIVATE LIMITED AND ORS.
10	CS (COMM)		1759/19	ANITA GUPTA Vs. POSH PUMPS INDUSTRIES AND ORS
11	CS (COMM)		2426/19	ICICI Bank Vs. MAN SINGH MEENA
12	CS (COMM)		2427/19	ICICI Bank Vs. KHAMMUANLAL
Misc./ Appearance				
13	CS (COMM)		892/20	PUMA SE Vs. RAKESH KUMAR
Plaintiff/Petitioner Evidence				
14	CS (COMM)		2216/19	ICICI Bank Vs. PRAMOD KUMAR
Misc. Arguments				
15	ARB. A. (COMM.)		9/19	JITENDER KUMAR Vs. BOMBAY MERCANTILE COOP BANK LTD. ANDORS.
Judgement				
16	CS (COMM)		2270/19	ICICI Bank Vs. SURESH BHATT - 18/08/2020

01/05/2020

R. No. 323

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Ms. Shefali Barnala Tandon
Administrative Civil Judge Cum Addl. Rent Control
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:27

R-NO. 323

S No	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC	225/2014	77298/16	AKHTAR SULTAN ORS Vs. MOHD NASEEM ORS
2	CS SCJ		3411/17	ICICI BANK LIMITED, THROUGH ITS AUTHORIZED REPRESENTATIVE MR. MOHIT GROVER Vs. ABHIJEET DAS
3	CA		2079/18	M/S RAI MOGLA AND ASSOCIATES (INTERNATIONAL). Vs. SANJIV KAKKAR
4	RC ARC		653/19	VANDANA Vs. PREM NATH BHATIA
5	RC ARC		704/19	MOHD. ASLAM SAEED Vs. PREM WATI @ PAMMO
6	RC ARC		826/19	USHA DEVI Vs. DEVINDER KUMAR
7	RC ARC		850/19	KAMLESH GUPTA Vs. SUBHASH MAHAJAN
8	RC ARC		851/19	KAMLESH GUPTA Vs. GUPTA JI KI DUKAN
9	RC ARC		883/19	USHA DEVI Vs. DURGA DEVI
10	RC ARC		127/20	SHANKER CHOWDHRY Vs. VISHNU KUMAR
11	RC ARC		128/20	SHANKER CHOWDHRY Vs. VISHNU KUMAR
Plaintiff/Petitioner Evidence				
12	RC ARC	96/2011	80402/16	SHRI HITENDRA KUMAR Vs. SHRI SRI RAM
13	RC ARC	94/2011	80403/16	SHRI HITENDRA KUMAR Vs. SHRI SRI RAM
14	CS SCJ	77/2011	99701/16	SH. M.P. TIWARI Vs. THE UNION OF INDIA,
15	RC ARC	349/2013	77571/16	MOHD SALIM ORS Vs. ALI MOHD
16	RC ARC	E-293/2013	77831/16	RADHA AGGARWAL Vs. VIJAY GUPTA ANR
17	RC ARC	E-292/2013	77832/16	RADHA GGARWAL Vs. VIJAY GUPTA ANR
18	RC ARC	445/2013	78296/16	NASEEMA BEGUM Vs. ZAREENA BEGUM
Defendant/Respondent Evidence				
19	RC ARC	102/2013	77175/16	KANWAR KUL BHUSHAN SINGH Vs. OM PARKASH @ OMI
Misc. Arguments				
20	RC ARC	0E-55/2014	78060/16	SHIV KUMAR ORS Vs. HARI SHANKAR
21	RC ARC	222/2014	77670/16	MOHD KAMIL Vs. FIRM NATHUMAL CHOTEY LAL ANR
22	RC ARC		480/19	KRISHAN KUMAR Vs. PAWAN KUMAR
23	RC ARC		481/19	KRISHAN KUMAR Vs. MAHINDRA KUMAR
24	RC ARC		484/19	KRISHAN KUMAR Vs. ASHOK KUMAR.
25	RC ARC		565/19	RITU JAIN Vs. PARVESH GULATI
Final Arguments				
26	RC ARC	0E-62/2014	78946/16	BHAGWANT SING H PABLA Vs. JAMSHEDPUR TRANSPORT CORPORATION ANR
Judgement				
	RC ARC	52/2014	77598/16	MANDHIR SACHDEVA Vs. KUSHAL ANAND

25-07-2020

Chief Metropolitan Magistrate, Central, THC
IN THE COURT OF Sh. Manoj Kumar
Metropolitan Magistrate
Criminal Cause List Dated 01-04-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	22/1/2014	525193/2016	GURPREET SINGH Vs. ASHOK KUMAR JAIN	/0 (Sadar Bazar)
2	Cr. Case	96/2C/2015	299365/2016	STATE Vs. UNTRACE	05 /2014 (Civil Lines)
3	Cr. Case		2426/2017	STATE Vs. ARAFIN	405 /2016 (Sadar Bazar)
4	Cr. Case		12101/2017	STATE Vs. MOHAMMAD NANHEN	027404 /2017 (Sadar Bazar)
5	Cr. Case		3880/2018	STATE Vs. SHOAI B AHMAD @ KOSEN @SALEEM ALAM	333 /2017 (Civil Lines)
6	Cr. Case		8193/2018	STATE Vs. VINOD	417 /2014 (Civil Lines)
7	Cr. Case		8573/2018	STATE Vs. KISHAN	63 /2018 (Civil Lines)
8	Cr. Case		7678/2019	STATE Vs. VICKEY	322 /2018 (Sadar Bazar)
9	Cr. Case		704/2020	STATE Vs. SANDEEP@MACHO	00770 /2019 (Sadar Bazar)
10	Cr. Case		2843/2020	STATE Vs. SADAAT	668 /2015 (Sadar Bazar)
Charge					
11	Cr. Case		9418/2018	STATE Vs. ABDUL KHALI	63 /2013 (Civil Lines)
12	Cr. Case		9105/2019	STATE Vs. SHIRSHAK AGGARWAL	125 /2015 (Civil Lines)
13	Cr. Case		13280/2019	STATE Vs. NAUMAN ATAM	144 /2019 (Sadar Bazar)
14	Cr. Case		13656/2019	STATE Vs. MOHIT @ BABLU	000547 /2019 (Sadar Bazar) 01/7/20
Prosecution Evidence					
15	Ct. Cases	63/1/2012	531766/2016	SHREE KISHAN BANSAL Vs. MOHD. UMAR	/0 (Sadar Bazar)
16	Cr. Case		308244/2016	STATE Vs. BANSI LAL @ BUNTY	15 /2013 (Sadar Bazar)
17	Ct. Cases		12479/2018	YOGESH@ASHU Vs. NARAIN GUPTA	/2018 (Sadar Bazar)
18	Cr. Case		17238/2018	STATE Vs. VINOD KUMAR	183 /2018 (Sadar Bazar)
19	Cr. Case		303/2019	STATE Vs. MOHD ANISH	122 /2018 (Sadar Bazar)
20	Cr. Case		6243/2019	STATE Vs. KEWAL MANDAL	300 /2018 (Sadar Bazar)
21	Cr. Case		8386/2019	STATE Vs. KEWAL MANDAL	86 /2019 (Sadar Bazar)
22	Cr. Case		11037/2019	STATE Vs. MUNAWAR ALI @ MUNSHAD ALI	000023 /2019 (Civil Lines)

Room No-22

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. A.K. Sarpal
DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		1002/19	ASKA EQUIPMENT LTD Vs. SRI SIDDI VINAYAKA ENTERPRISES - 22/05/2020
2	CS (COMM)		1991/19	PUMA SE Vs. PRABHAT AND ANR.
3	CS (COMM)		2248/19	ICICI Bank Vs. IQBAL KHAN
4	CS (COMM)		2259/19	ICICI Bank Vs. HITTIN ARORA
5	CS (COMM)		2299/19	ICICI Bank Vs. JITENDER SINGH
Misc./ Appearance				
6	CS (COMM)		230/20	ICICI BANK LIMITED Vs. AZHAR ALI
7	CS (COMM)		646/20	ICICI BANK LIMITED Vs. GOKUL EXIM PVT LTD AND ANR
Case Management Hearing / Pre - Trial Conference				
8	CS (COMM)		239/18	ICICI BANK LIMITED Vs. SANJAY MAINI
9	CS (COMM)		240/18	ICICI BANK LIMITED Vs. SUPROKASH BANERJEE
10	CS (COMM)		241/18	ICICI BANK LIMITED Vs. GAURAV TIWARI
11	CS (COMM)		242/18	ICICI BANK LIMITED Vs. SUKHCHAIN SINGH 18/05/2020
12	CS (COMM)		611/19	ICICI Bank Vs. SOUNDARA RAJAN
13	CS (COMM)		613/19	ICICI Bank Vs. ASUTOSH VASHISHTH
14	CS (COMM)		615/19	ICICI Bank Vs. MAYARAM
15	CS (COMM)		1262/19	ICICI BANK LIMITED Vs. RAHUL MISRA
Plaintiff/Petitioner Evidence				
16	CS (COMM)		144/20	ICICI BANK LIMITED Vs. KHERA GAS SERVICE AND ORS
Misc. Arguments				
17	CS (COMM)		561/18	ICICI BANK LTD Vs. TARUN BHATIA
18	CS (COMM)		187/20	SUBHASH GUPTA Vs. M/S KISLAY ENGINEERING PVT. LTD. - 22/05/2020
Order				
19	CS (COMM)		132/19	KARUNA ABHUSHAN PVT LTD Vs. ACHAL KEDIA
20	CS (COMM)		1693/19	KANHIYA DEVELOPERS (P) LIMITED Vs. UDAY ESTATES (P) LIMITED 14/04/2020

District and Sessions Judge, Central, THC

IN THE COURT OF Mr. Deepak Dabas

ASJ/SPECIAL JUDGE (NDPS)

Criminal Cause List Dated 01-04-2020 Total Cases:11

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Rev		172/2020	ASHOK KUMAR Vs. STATE	/0 ()
Prosecution Evidence					
2	SC		28795/2016	STATE Vs. SHAHNAWAAZ	/0
3	SC		29028/2016	STATE Vs. SHYAM SUNDER	242 /2016 (Subzi Mandi)
Arguments					
4	CA		136/2019	KANTA RAJPUT Vs. THE STATE	204 /2001 (Subzi Mandi)
5	Cr Rev		694/2019	PARMESHWAR DAYAL LAKHANI Vs. STATE OF NCT OF DELHI AND OTHERS.	/0 ()
6	Cr Rev		695/2019	PARMESHWAR DAYAL LAKHANI Vs. STATE OF NCT OF DELHI AND OTHERS.	/0 ()
7	Cr Rev		696/2019	PARMESHWAR DAYAL LAKHANI Vs. STATE OF NCT OF DELHI AND ORS.	/0 ()
8	Cr Rev		697/2019	PARMESHWAR DAYAL LAKHANI Vs. STATE OF NCT OF DELHI AND OTHERS.	/0 ()
9	Cr Rev		698/2019	PARMESHWAR DAYAL LAKHANI Vs. STATE AND ORS.	/0 ()
10	Cr Rev		699/2019	PARMESHWAR DAYAL LAKHANI Vs. STATE OF NCT OF DELHI AND OTHERS.	/0 ()
11	Cr Rev		720/2019	PREM SUTA SINGH Vs. STATE AND ANR	/0 ()

-29/05/2020

J/C Extend

12. State vs Bali Khan 54/2020, Crime Branch

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Satish Kumar

Additional Sessions Judge

Criminal Cause List Dated 01-04-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC		496/2019	STATE Vs. DEEPAK	47 /2019 (Kamla Market) <u>17-4-20</u>
Prosecution Evidence					
2	SC		848/2017	STATE Vs. MUKESH KUMAR SHARMA	163 /2017 (Darya Ganj) <u>25-8-20</u>
3	SC		433/2019	STATE Vs. DHARAMPAL CHABRA	321 /2018 (Nabi Karim) <u>25-8-20</u>
4	SC		765/2019	STATE Vs. MANISH GUPTA	204 /2019 () <u>26-8-20</u>
5	SC		70/2020	STATE Vs. RAVI SHANKAR PANDEY	222 /2019 (Timar Pur) <u>26-8-20</u>
Defence Evidence					
6	SC		107/2018	STATE Vs. AINULAH@ ABDUL	76 /2017 (Subzi Mandi) <u>27-4-20</u>
Arguments					
7	Cr Rev		116/2019	BALJEET SINGH Vs. SUDESH CHHIKARA /0 ()	<u>23-7-20</u>
Judgement					
8	SC		830/2018	STATE Vs. KARAN GULIYANI	162 /2014 (Lahori Gate) <u>25-4-20</u>

Court No. 136

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Prashant Kumar
Additional District Judge(ADJ)

COURT No. 123

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Misc DJ		61353/16	SATINDER BEDI AND ORS. Vs. HARPAL SINGH BEDI AND ORS
2	Misc DJ		61354/16	SATINDER BEDI AND ORS. Vs. HARPAL SINGH BEDI AND ORS
3	Misc DJ		611/17	GURINDER PAL SINGH BEDI Vs. GUNVEEN KAUR AND ORS
4	Misc DJ		679/17	SANTOSH KAUR Vs. RAGHUBIR SINGH AND ORS. — 17/8/20
5	RCA DJ		66/18	RAJ KUMAR Vs. JAGDISH SINGH — 29/7/20
6	Misc DJ		209/18	AARYANDER KUMAR Vs. JOGINDER KUMAR — 29/7/20
7	CS DJ		6613/18	KISHNA Vs. TEK CHAND AND ORS — 17/8/20
8	RCA DJ		6/20	DEVENDRA VERMA Vs. ASHISH GOYAL — 1/7/20
9	RCA DJ		52/20	MEWA RAM (DECEASED) THROUGH HIS LRS Vs. SANJAY AND ANR — 1/7/20
10	RCA DJ		62/20	POOJA SCREWS Vs. SHANTI TRADERS — 1/7/20
Plaintiff/Petitioner Evidence				
11	CS DJ	39/2016	12169/16	G.S BHAMRA AND SONS Vs. MS BAWA AGENCIES — 22/4/20
Defendant/Respondent Evidence				
12	CS DJ	546/2009	18388/16	MS TECHNO ELECTRONICS SYSTEM Vs. DELHI STATE INDUSTRIAL — 16/7/20
13	CS DJ	572-B/2015	10428/16	NAVIN KUMAR Vs. ADECO INDIA PRIVATE LIMITED AND ANR — 28/7/20
14	Misc DJ	34/2016	61199/16	DURGA DEVI Vs. KIRPA RAM (SINCE DECEASED THR. LRS.) — 29/7/20
15	CS DJ	350/2016	11871/16	SH. KIRPA RAM Vs. SMT. DURGA DEVI — 29/7/20
16	CS DJ		703/17	GAUTAM KUMAR Vs. VINOD DOGRA — 28/7/20
Misc. Arguments				
17	RCA DJ		132/17	MUNNI DEVI Vs. STATE AND OTHERS — 30/7/20
18	Misc DJ		353/18	RADHEY SHYAM SHARMA (SENIOR CITIZEN) Vs. VIKAS BAHOUT — 30/7/20
Final Arguments				
19	CS DJ	163/2014	11557/16	SACHIN JAIN Vs. SANTOSH DEVI @ SATTO — 8/7/20
Judgement				
20	CS DJ	228/2015	14213/16	MOHD. DIN ANR (SENIOR CITIZEN) Vs. MOHD. MUZAHID @ MUJAHID AHMED — 20/4/20

COURT ROOM NO. 324

District and Sessions Judge, Central, THC
IN THE COURT OF Mr. Rajinder Singh
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:28

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	23/2011	24674/16	MMTC LTD. Vs. MS ATLANTIC PACIFIC BUSINESS LTD.
2	CS DJ	221/2016	13188/16	KUMARI CHETNA ORS. Vs. KALAWATI DEVI ORS.
3	CS DJ		20857/16	ICICI Bank Vs. SHARAN SACHDEVA
4	CS DJ		885/17	ICICI Bank Vs. DOLLY
5	CS DJ		1898/18	VIJAYA BANK Vs. SUISAPHY HONGVAH
6	EX		495/19	KOTAK MAHINDRA BANK LIMITED Vs. CHANDER KUMAR
7	EX		1322/19	SOLACE EXPORTS PVT. LTD. Vs. SHANTA AGNIHOTRI
8	CS DJ		260/20	MONIKA SHARMA Vs. BABALJEET KAUR
9	CS DJ		261/20	NASEEMA BEGUM Vs. NAZAMUDDIN
10	Misc DJ		243/20	RATIONAL ENTERPRISES Vs. BAL KRISHNA INDUSTRIES LTD.
Plaintiff/Petitioner Evidence				
11	CS DJ		19252/16	TAHIR SIRAJ Vs. REKHA KHANDELWAL
12	CS DJ		20823/16	SANDEEP SONDDHI Vs. BHAVNESH DUREJA AND ANR
13	CS DJ		2257/18	BHAVNESH DUREJA Vs. RAKHI SONDDHI
Defendant/Respondent Evidence				
14	CS DJ	278/2016	11785/16	MS J.K. TRADING COMPANY Vs. THE NEW INDIA ASSURANCE COMPANY LIMITED
Misc. Arguments				
15	CS DJ	156/2016	9540/16	SHAN MOHD. Vs. M.C.D.
16	CS DJ	583/2015	10308/16	MEENA THAKUR Vs. KANTI LAL ORS.
17	CS DJ	140/2016	10809/16	MOHD. NAWAB ORS Vs. MOHD. AQIL ORS
18	CS DJ		6676/18	VIJAY KUMAR ARORA Vs. DIVYA AND ORS.
19	CS DJ		84/20	AJAY SAHNI Vs. SANJEEV SAHNI AND ORS
Final Arguments				
20	CS DJ	51/2016	10965/16	MS SIYARAM BROS. (RAJASTHAN) PVT. LTD. Vs. MS KIRLOSKAR OIL ENGINES LTD. ORS.
21	CS DJ	469/2014	13378/16	PUSHPA DEVI Vs. SH. MOHAR SINGH AND ANR
22	CS DJ	468/2014	13380/16	ROSHANI DEVI Vs. SH. MOHAR SINGH AND ANR
23	CS DJ	470/2014	13643/16	MAHABIR SINGH Vs. SH. MOHAR SINGH AND ANR
24	CS DJ	679/2014	16162/16	SHAHIDA BEGUM ORS. Vs. NASIRUDDINE @ NAWAB ORS.
25	CS DJ	38/2016	11598/16	SHRI RAVINDER VASHISHT Vs. SMT NANHI DEVI
26	CS DJ		718/18	MOHIT AGGARWAL AND ANOTHER Vs. SUSHEELA TAXFAB PVT LTD AND ANOTHER
27	CS DJ		1229/18	ICICI Bank Vs. VIKAS ENTERPRISES
Arguments				
28	Misc DJ		388/19	SAVITA TIWARI Vs. SIKANDAR LAL RAKESH KUMAR

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Hem Raj
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title
<u>Misc. cases/purpose</u>				
1	CS DJ	148/2016	17128/16	THAKUR RAM SINGH ORS. Vs. BHIM SINGH ANR
2	CS DJ	127/2016	13589/16	MS. ARISTO PAPER MART Vs. MS. FINISHES N. FRAGRANCES
3	CS DJ		797/17	ICICI Bank Vs. NARESH KUMAR
4	CS DJ		4100/17	MAHENDRU TEX FAB Vs. RASHID BHAI AND ANR
5	CS DJ		873/19	ONKAR NATH SHARMA AND ORS. Vs. SUDHA SHARMA AND ORS.
6	CS DJ		1077/19	M/S BENCARDO BATHWARE INDIA PVT. LTD. Vs. MANJUNATH HEDGE
7	CS DJ		1120/19	VIRENDER SINGH Vs. BAGMBAR SINGH AND ORS.
8	CS DJ		1279/19	KUNDAN CHITKARA Vs. HANISH MALIK
9	CS DJ		53/20	RAEES AHMED Vs. MOHD IQBAL AND OTHERS
10	CS DJ		71/20	RAJESH KUMAR ARORA Vs. PROMILA KUMARI
11	CS DJ		156/20	NITIN SHARMA Vs. VIKRAM VASHISHT AND ANOTHER
<u>Issues</u>				
12	CS DJ		6497/18	SHIVANI JAIN Vs. M/S. PRAYAG POLYTECH PVT LTD AND ORS
<u>Plaintiff/Petitioner Evidence</u>				
13	CS DJ		2336/17	GURPREET SINGH Vs. MOHIT KUMAR WADHWA
14	CS DJ		4064/17	DISTRICT AND SESSION JUDGE(HEAD qUARTERS) Vs. M/S INTELLIGENT COMMUNICATION SYSTEMS
15	CS DJ		545/18	PREM CHAND GOEL Vs. MOBILE HUB
<u>Defendant/Respondent Evidence</u>				
16	CS DJ	231/2014	18645/16	AMRIT RAI AGGARWAL Vs. AMAR SINGH
17	CS DJ		871/19	M/S ANAND PROP MART PVT. LTD. Vs. RAM SHYAM
<u>Misc. Arguments</u>				
18	CS DJ	104/2015	84104/15	YAMAHA MOTOR INDIA PVT. LTD. Vs. MRS. SARLA SAHNI ORS.
19	CS DJ	111/2015	14124/16	JAI SINGH ORS. Vs. ISHWAR SINGH ORS.
20	CS DJ	388/2016	13501/16	BIMAL KAPOOR Vs. JANAK RAJ KAPOOR
21	CS DJ		1268/19	MITA RANI JANA Vs. PRATIMA RANI JANA AND ORS
<u>Final Arguments</u>				
22	RCA DJ	1/2014	61439/16	SOMA Vs. AMARJEET
23	RCA DJ	2/2014	61475/16	SOMA Vs. AMARJEET
24	RCA DJ	52/2014	61152/16	AMARJEET Vs. SUDERSHAN
25	RCA DJ	51/2014	61547/16	AMARJEET Vs. SOMA

1-6-20

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Rajneesh kr. Gupta
DISTRICT JUDGE (COMMERCIAL COURT) - 02, CENTRAL, THC
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
(Urgent Cases)				
Misc. cases/purpose				
1	OMP (COMM.)		24/20	MOHD. MUSTAFA Vs. BANSAL CREDITS LIMITED - 02.5.20
2	OMP (COMM.)		44/20	AVINASH RAMESH RAJANI Vs. CITIBANK NA - 02.5.20
3	TM		30/18	RAVI JAIN AND OTHERS Vs. SUMEET KUMAR TYAGI AND OTHERS - 18.4.20
4	ARBTN		453/18	BAL MANDIR SR.SEC. SCHOOL Vs. EDUCOMP SOLUTIONS LIMITED - 18.4.20
5	CS (COMM)		395/19	ICICI Bank LTD Vs. ANSHU KUMAR JAYAN - 02.5.20
6	CS (COMM)		567/19	LEILA BAIG Vs. M/S. MOUNT SHIKHAR COMMODITIES LLP - 02.5.20
7	CS (COMM)		897/19	ICICI Bank Limited Vs. Ram Prakash - 02.5.20
8	CS (COMM)		2457/19	STATE BANK OF INDIA Vs. PULKIT KUMAR AND ANR. - 02.5.20
9	CS (COMM)		2550/19	ICICI Bank LTD. Vs. RAKESH KATYAL - 02.5.20
10	CS (COMM)		2748/19	ASHISH CHAUDHARY Vs. PIYUSH MALHOTRA - 02.5.20
11	CS (COMM)		49/20	ICICI Bank Vs. AJAY PARTAP - 02.5.20
12	CS (COMM)		50/20	ICICI Bank Vs. DHARMENDER PAWAR - 02.5.20
13	CS (COMM)		52/20	ICICI Bank Vs. DHARMENDER - 02.5.20
14	CS (COMM)		193/20	ICICI Bank Vs. SUNNY ARORA - 02.5.20
15	CS (COMM)		237/20	ICICI BANK LIMITED Vs. AMIT TYAGI - 02.5.20
16	OMP (COMM.)		18/20	INSTYLE EXPORTS PRIVATE LIMITED Vs. KAPIL TRADING CORPORATION - 02.5.20
17	CS (COMM)		894/20	ICICI Bank Vs. RAJEEV SAUMITRA - 02.5.20
18	CS (COMM)		895/20	ICICI Bank Vs. SHAZAD KHAN - 02.5.20
19	CS (COMM)		896/20	ICICI Bank Vs. KARAN BAGGA - 02.5.20
20	CS (COMM)		897/20	ICICI Bank Vs. RAKESH GUPTA - 02.5.20
Misc. Arguments				
21	CS DJ	343/2016	12685/16	SANJAY SABHARWAL Vs. SAHIL BAG FACTORY AND ANR - 18.4.20
Final Arguments				
22	ARBTN	36/2016	5/19	PRAMEET SINGH CHATTWAL AND OTHERS Vs. RAKESH TALWAR - 02.5.20
23	ARBTN		84492/16	SHIV SHAKTI STONE CRUSHER Vs. SHRIRAM TRASPORT FINANCE COMPANY LTD. - 18.4.20

COURT — 102

District and Sessions Judge, Central, THC

IN THE COURT OF Shri Man Mohan Sharma

DISTRICT JUDGE (COMMERCIAL COURT) - 06, CENTRAL, THC

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:13

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		1993/19	DHARAM CHAND LADHA MAL Vs. SHIVAM SOAP INDUSTRIES AND OTHER
2	CS (COMM)		2117/19	PUMA SE Vs. GALAXY CAPS
3	CS (COMM)		1310/19	ICICI BANK LIMITED Vs. SUMIT KUMAR AND ANR
4	CS (COMM)		1560/19	M/S JAINSONS EMPORIO PVT. LTD. Vs. M/S. LUMOUS LIGHTING SOLUTION PVT. LTD.
5	CS (COMM)		1586/19	ICICI Bank Vs. SAGAR SHARMA
6	CS (COMM)		2153/19	SAREGAMA INDIA LIMITED Vs. AMRITA TV
7	CS (COMM)		1712/19	ICICI Bank Vs. DINESH MALHOTRA
8	CS (COMM)		1714/19	ICICI BANK LIMITED Vs. KAMAL FAROOQ SIDDIQUIPUNIT
9	CS (COMM)		2182/19	LABORATE PHARMACEUTICALS INDIA LTD. Vs. PD NEXT LABORATORIES PVT. LTD.
10	CS (COMM)		869/20	ADIDAS AG Vs. ASHOK KUMAR
11	CS (COMM)		870/20	ICICI BANK LIMITED Vs. TARANDEEP SINGH BHASIN
12	CS (COMM)		871/20	ICICI BANK LIMITED Vs. MANISH KUMAR
Plaintiff/Petitioner Evidence				
13	CS (COMM)		1545/19	ICICI Bank Vs. SURYATECH ENERTY AND ORS.

11.5.20
20
(11.5.2020)

COURT**No. 149**

Chief Metropolitan Magistrate, Central, THC

IN THE COURT OF Ms. Deepika Singh

Metropolitan Magistrate

Criminal Cause List Dated 01-04-2020 Total Cases:21

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	98/1/2008	523281/2016	VEENA KUMARI Vs. NARESH CHAND GARG	/0 (Timar Pur)
2	Cr. Case	109/2/2016	289820/2016	STATE Vs. RIYASAT ALI	929 /2015 (Timar Pur)
3	EX CRL		39/2017	KAVITA Vs. OM PRAKASH	/0 (Subzi Mandi)
4	Ct. Cases		7034/2017	RAMA @ TARUNA Vs. BHUPENDER SINGH @ JONNY	/0 (Subzi Mandi)
5	Cr. Case		9383/2017	STATE Vs. HAFIJ MOHD	1171 /2015 (Burari)
6	Ct. Cases		12293/2017	UMA KASHYAP Vs. SURESH KUMAR	/0 (Timar Pur)
7	Cr. Case		4635/2018	STATE Vs. ANIL KUMAR	4 /15 (Burari)
8	Ct. Cases		8580/2018	GEETA Vs. YOGESH	/0 (Burari)
9	Cr. Case		10640/2018	STATE Vs. RAJESH KUMAR@RAJU	226 /2018 (Burari)
10	EX CRL		35/2019	ARCHANA AND ANR Vs. NARESH KUMAR	/2019 (Timar Pur)
11	EX CRL		170/2019	KAVITA Vs. OM PRAKASH	/2019 (Subzi Mandi)
12	Cr. Case		14254/2019	STATE Vs. BALASHAB UPADE	593 /2016 (Burari)
13	Cr. Case		146/2020	STATE Vs. SUNNY	267 /2019 (Kashmere Gate)
14	EX CRL		36/2020	GEETA Vs. YOGESH	/2020 (Burari)
15	Ct. Cases		2990/2020	KANTA @ KANTA KHATTAR Vs. VASUDEV KHATTAR	/2020 (Burari) 2-7-20
Charge					
16	Cr. Case		5519/2017	STATE Vs. RAVIKANT ARYA	192 /2016 (Timar Pur)
17	Cr. Case		1062/2018	STATE Vs. VIPIN TYAGI	391 /2016 (Kashmere Gate)
18	Cr. Case		3515/2018	STATE Vs. PRAVEEN DIKSHIT	669 /2015 (Subzi Mandi)
Prosecution Evidence					
19	Cr. Case	20/2/2012	293726/2016	STATE Vs. ASHU	160 /2011 (Burari)
Arguments					
20	Ct. Cases	129/1/2014	535369/2016	RAJNI Vs. VINOD RATAWAL	/0 (Burari)
21	Ct. Cases	71/1/2016	512632/2016	JONI Vs. RAVI KANT	/0 (Timar Pur)

As per Verbal directions received from Id. Handling officer, the following dates are given.

District and Sessions Judge, Central, THC

IN THE COURT OF MR. ARUN SUKHIJA

Additional District Judge(ADJ)

Court No 336

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:24

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	148/2016	16945/16	S.M.ASIF Vs. VIRENDER KUMAR BAJAJ
2	CS DJ		19387/16	AVTAR SINGH Vs. KAMAL JEET SINGH
3	CS DJ		992/18	ICICI Bank LTD. Vs. MAYANK MONGA
4	CS DJ		1045/18	M/S ICICI Bank LTD Vs. NIKHIL GAURAV NIGAM
5	CS DJ		54/19	RAMJAS FOUNDATION Vs. ANIL KUMAR JAIN
6	Misc DJ		521/19	P C PANDEY AND ORS Vs. PRACHEEN SHRI SHANI DEV AND ORS
7	CS DJ		123/20	SURAYYA AND ORS Vs. RAIS ABBAS AND ORS
8	CS DJ		164/20	DEITIES GODESS RADHA AND GOD SRI KRISHAN Vs. PANDIT POORAN CHAND
9	CS DJ		259/20	VISHAL KAUSHIK @ V K SHARMA Vs. DELHI BAR ASSOCIATION AND ORS
Issues				
10	CS DJ		1022/19	MOHD. RASHID Vs. MOHD. ZAHID AND ORS.
Plaintiff/Petitioner Evidence				
11	CS DJ		1556/17	USHA Vs. SATPAL AND OTHERS
12	CS DJ		3828/17	M/S RUCHIR SALES Vs. M/S ANIL PACKAGING INDUSTRIES
Defendant/Respondent Evidence				
13	CS DJ	382/2015	14653/16	VIRENDER KUMAR BAJAJ Vs. S.M. ASIF
Misc. Arguments				
14	CS DJ	105/2016	16816/16	RAJ KUMARI VERMA Vs. SONALI CONSTURCTION PVT LTD AND ORS
15	CS DJ		582/19	ROHIT JAIN Vs. VIKAS JAIN
16	CS DJ		603/19	ABHISHEK GROVER Vs. INDERJEET GROVER AND ANR.
Final Arguments				
17	Misc DJ	32/2015	60752/16	GOBIND RAM @ GOBIND LAL Vs. HARMOHAN KHURANA
18	CS DJ	447/2015	14914/16	SUNIL KUMAR Vs. MS SURI INTERNATIONAL
19	CS DJ	252/2016	9946/16	GURDEEP SINGH BEDI Vs. TRILOK SINGH BEDI
Order on Misc. Application				
20	CS DJ		4144/17	SANDHAYA GUPTA Vs. SARITA RAJPUT
21	CS DJ		487/19	VIJAY KUMAR GUPTA AND ANR. Vs. ANIL GUPTA AND ORS.
Judgement				
22	CS DJ	326/2015	18680/16	PREM ENTERPRISES Vs. FEDERAL BANK LTD.
23	CS DJ	77/2016	16477/16	STATE BANK OF HYDERABAD Vs. LALIT TYAGI
24	CS DJ		21109/16	ACHLA SABHARWAL Vs. M/S CAFE 9 MEDIA HUB PVT LTD

02/06/2020

19/04/2020

18/04/2020

court no. 354-A
central

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VIVEK BENIWAL
Civil Judge

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:17

No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		1329/18	R.B.TRADERS Vs. R.K. METAL ENGINEERING WORKS 25/07/20
2	CS SCJ		1335/18	R.B.TRADERS Vs. SARTHAK MECHATRONICS PVT LTD 25/07/20
3	CS SCJ		1347/18	DARUL ESHAAT E MUSTAFAI Vs. SYED BOOK STALL 25/07/20
4	CS SCJ		1884/19	NEELKANTH STATIONERY MART Vs. TARUN TRADING CO 25/07/20
5	CS SCJ		2353/19	ARUN KUMAR BHASIN Vs. JYOTI BHASIN 25/07/20
Issues				
6	CS SCJ		1986/17	RUPAK KUMAR TIWARI Vs. ANKIT SALUJA 25/07/20
Plaintiff/Petitioner Evidence				
7	CS SCJ	188/2014	94586/16	MAHFOOZ ALI Vs. INTEZAR AHMED 25/07/20
8	CS SCJ	65/2016	1138/16	KARAM CHAND Vs. SAHEENA 25/07/20
9	CS SCJ		1737/17	ICICI BANK LTD Vs. CHETAN ARORA 25/07/20
Main Matter : CS SCJ/0000222/2017)				
10	CS SCJ		2440/18	ANIS AHMED Vs. SAEED AHMED 25/07/20
11	CS SCJ		2441/18	GUL-E-RANA PARVEEN Vs. SAEED AHMED 25/07/20
12	CS SCJ		2366/19	ASHA DEVI Vs. JITENDER KUMAR @ DHAPSU 25/07/20
Defendant/Respondent Evidence				
13	CS SCJ	31/2016	1065/16	KALAWATI Vs. KANTA- 25/07/20
Misc. Arguments				
14	CS SCJ		1351/18	MOHD. SUHAIL Vs. NORTH DELHI MUNICIPAL CORPORATION 25/07/20
15	CS SCJ		1352/18	IMRAN Vs. NORTH DELHI MUNICIPAL CORPORATION 25/07/20
16	CS SCJ		2270/18	KAILASH CHAND Vs. KULDEEP KISHORE SODHI 25/07/20
17	CS SCJ		80/20	ATIQ SAJID Vs. ALL INDIA JAMIATUL QURESH AND ORS. 25/07/20

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Deepali Sharma
Additional Sessions Judge

COURT No.

116

Criminal Cause List Dated 01-04-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge					
1	SC		663/2018	STATE Vs. ARUN KUMAR	95 /2018 (Subzi Mandi)
2	SC		480/2019	STATE Vs. AFROZ KHAN	75 /2019 (Pahar Ganj)
Prosecution Evidence					
3	SC	65/2013	27308/2016	STATE Vs. RESHMA ETC	5 /2012 (Kamla Market)
4	SC		98/2018	STATE Vs. SAIDUL ISLAM	4 /2018 (Nabi Karim)
5	SC		1036/2018	STATE Vs. ANUJ	206 /2018 (Sadar Bazar)
6	SC		62/2019	STATE Vs. VINOD KUMAR @ BINU	140 /2018 (NDRS)
7	SC		805/2019	STATE Vs. QAHID AZIM	238 /2019 (Pahar Ganj)
Statement of Accused					
8	SC		753/2018	STATE Vs. MOHAN @ MANJU	79 /2018 (NDRS)
Judgement					
9	SC	70/2015	27447/2016	STATE Vs. JOGINDER SINGH @ JAGGA	342 /2015 (Railway Main Delhi)

01/06/20

01/06/2020

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct. Cases	157/6/2013	518643/2016	POOJA Vs. SURENDER	/0 (Kamla Market)
2	Cr. Case		5035/2017	STATE Vs. MAKHAN SINGH	142 /2016 (Darya Ganj)
(Main Matter : Cr. Case/0000047/2017)					
3	Cr. Case		11670/2017	STATE Vs. SURESH KUMAR	36 /2017 (Kamla Market)
4	Ct. Cases		6090/2018	SEEP KATYAL Vs. AMIT KATYAL	/0 (Rajinder Nagar)
5	EX CRL		112/2018	AISHA ALIM Vs. MOHD. FAISAL	/2018 ()
6	Ct. Cases		19937/2018	SHEFALI YADAV Vs. KAMALJEET YADAV @ MONU ORS	/2018 (Lahori Gate)
7	EX CRL		129/2019	SEEP KATYAL Vs. AMIT KATYAL	/2019 (Rajinder Nagar)
8	Ct. Cases		9031/2019	POOJA Vs. BRIJ MOHAN CHAUHAN	/2019 (Rajinder Nagar)
9	Cr. Case		15672/2019	STATE Vs. CLOSURE SREPORT	51 /2019 (Rajinder Nagar)
10	EX CRL		26/2020	AMREEN Vs. FAZIL KHAN	/2020 (Hauz Qazi)
11	Ct. Cases		3005/2020	NAZIA Vs. WASIM AKRAM	/2020 (Nabi Karim)
Prosecution Evidence					
12	Cr. Case	192/2/2006	289449/2016	STATE Vs. MD. AHMED	116 /2005 (Hauz Qazi)
13	Cr. Case	15/2/2011	289300/2016	STATE Vs. SANJEEV RANA	116 /2010 (Sadar Bazar)
14	Cr. Case	81/2/2012	287982/2016	STATE Vs. DANIS	81 /2011 (Hauz Qazi)
15	Ct. Cases	311/1/2014	533462/2016	AFSHA KHAN Vs. NAZIM PARVEZ	/0 (Hauz Qazi)
16	Cr. Case		308133/2016	STATE Vs. RAJAN @ AJIT	85 /2016 (Nabi Karim)
17	Cr. Case		3146/2018	STATE Vs. ARISH	155 /2017 (Chandni Mahal)
18	Ct. Cases		8450/2018	MOMINA KHATOON Vs. ABDUL WAREES	/0 (Nabi Karim)
19	Ct. Cases		8399/2018	REENA Vs. VIKRAM SINGH	/0 (Chandni Chowk)
20	Ct. Cases		15243/2018	GARIMA VERMA @ SAKSHI Vs. NIKHIL SETH	/2018 (Hauz Qazi)
21	Cr. Case		11209/2019	STATE Vs. MUZIBUR REHMAN	180 /2017 (Chandni Mahal)
22	Cr. Case		13900/2019	STATE Vs. MOHD KASHIF	75 /2019 (Darya Ganj)
Defence Evidence					
23	Ct. Cases	26/6/2014	512519/2016	MONIKA VERMA DEO Vs. AJAY DEO ORS	/0 (Kamla Market)
24	Cr. Case		6170/2019	STATE Vs. HIMANSHU	327 /2018 ()
Misc. Arguments					
25	Ct. Cases		1133/2019	MST ALIYA KHAN Vs. NAZIM KHAN	/2019 (Hauz Qazi)

All cases on d. 03/06/2020

All cases will be list on d. 03/06/2020

COURT ROOM No.

District and Sessions Judge, Central, THC

IN THE COURT OF Mr. Mohd. Farrukh

Special Judge

14

Criminal Cause List Dated 01-04-2020 Total Cases:4

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Prosecution Evidence					
1	SC	11/2015	27428/2016	STATE Vs. SHAKILA	290 /2014 (Jama Masjid)
2	SC		28943/2016	STATE Vs. BHAGWAN DASS	337 /2016 (Darya Ganj)
3	SC		29095/2016	STATE Vs. SOHAN LAL	290 /2016 (DBG Road)
4	SC		416/2017	STATE Vs. RINKU	590 /2016 (Burari)

29/5/20

all case for 29/5/20

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MS. PINKI
R.No. 202

District and Sessions Judge, Central, THC
IN THE COURT OF Ms. Pinki
DISTRICT JUDGE (COMMERCIAL COURT) - 01, CENTRAL, THC
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:6

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS (COMM)		1095/19	ICICI BANK LIMITED Vs. B K GEARS PVT LTD AND ANR
Misc./ Appearance				
2	CS (COMM)		2429/19	M/s ICICI BANK LIMITED Vs. VISHAL SHARMA
Issues				
3	CS (COMM)		496/20	ICICI Bank Vs. NITIN JAIN
Plaintiff/Petitioner Evidence				
4	CS (COMM)		574/20	M/S SUPER CASSETTES INDUSTRIES PRIVATE LIMITED Vs. M/S SABAR CABLE NETWORK
Final Arguments				
5	CS (COMM)		495/20	ICICI BANK LTD. Vs. NANDA ELECTRICAL
Judgement				
6	CS (COMM)		3009/19	ICICI BANK LIMITED Vs. SANJAY JAIN

04⁰⁵/₂₀

Room No. 119

District and Sessions Judge, Central, THC
IN THE COURT OF Mr.Naveen Kumar Kashyap
Additional Sessions Judge

Criminal Cause List Dated 01-04-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC		446/2018	STATE Vs. MOLO AAKI @ GUNGA	668 /2014 (NDRS)
2	CA		71/2020	AMIT DHAMIJA Vs. SHILPI	/0 ()
Charge					
3	SC		164/2020	STATE Vs. AKASH KUMAR	191 /2019 (Karol Bagh)
Prosecution Evidence					
4	SC	89/2014	28200/2016	STATE Vs. ALI AKBAR@BULLET	287 /2014 (Pahar Ganj)
Defence Evidence					
5	SC	117/2014	28386/2016	STATE Vs. RAJ BAHADUR @ RAJU ETC.	130 /2014 (Kamla Market)
Final Arguments					
6	SC	12/2013	27605/2016	STATE Vs. SANJAY SHARMA ETC.	130 /2005 (Kamla Market)
Order on Misc. Application					
7	Cr Rev		465/2019	SHUBHANKAR NAGAR Vs. RAJENDER SINGH AND ORS	/0 ()
Arguments					
8	Cr Rev		588/2019	MUNNI DEVI Vs. STATE OF NCT OF DELHI AND ORS.	/0 (Timar Pur)

→ 29/05/2020

नवीन कुमार कश्यप
NAVEEN KUMAR KASHYAP
अति सत्र न्यायाधीश
Addl. Sessions Judge
(केन्द्रीय)-04
(Central)-04
कमरा नं. 119, प्रथम तल
Court No. 119, 1st Floor
तीस हजारी न्यायालय, दिल्ली 54
Tis Hazari Courts, Delhi-110054

COURT - 314

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 01-04-2020 Total Cases:46

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	SC	99/2014	27956/2016	STATE Vs. BHISHAMBER LAL MALIK ANR. - 21-05-2020	107 /2013 (Punjabi Bagh)
Misc./ Appearance					
2	Ct. Cases	586/2015	325476/2016	BSES RAJDHANI POWER LIMITED Vs. RAM SINGH AND ANR.	/0 (Punjabi Bagh)
3	Ct. Cases	639/2015	324917/2016	BSES YAMUNA POWER LTD Vs. ABDUL SALIM	- 16-07-2020 /0
4	Ct. Cases	1428/2015	324016/2016	BSES YAMUNA POWER LTD. Vs. VIKKY	/0
Misc. cases/purpose					
5	Ct. Cases	2065/2015	322786/2016	TATA POWER DELHI DISTRIBUTION LTD. Vs. MOHD. HARUN	/0 (Ranjit Nagar)
Misc./ Appearance					
6	Ct. Cases	1152/2016	325861/2016	BSES YAMUNA POWER LTD. Vs. SHIRL	- 15-07-2020 /0 (Darya Ganj)
7	Ct. Cases	1706/2016	326780/2016	BSES YAMUNA POWER LTD. Vs. ALAM ANR.	/0
8	Ct. Cases		327668/2016	BSES RAJDHANI POWER LTD. Vs. POOJA BAHADUR	/0
9	Ct. Cases		328158/2016	BSES RAJDHANI POWER LTD. Vs. DIL BAHADUR	/0
10	Ct. Cases		218/2017	BSES RAJDHANI POWER LTD. Vs. DIL BAHADUR	- 04-08-2020 /0
11	Ct. Cases		256/2017	BSES RAJDHANI POWER LTD. Vs. DIL BAHADUR	/0
12	Ct. Cases		1001/2017	BSES RAJDHANI POWER LTD. Vs. MAYA	/0
Misc. cases/purpose					
13	Ct. Cases		1289/2017	BSES RAJDHANI POWER LTD. Vs. MAMTA	/0 (Mundka)
14	SC		92/2018	STATE Vs. KISHAN CHAND	599 /2018 (Punjabi Bagh) - 18-08-2020
Misc./ Appearance					
15	SC		359/2018	STATE Vs. DINESH SINGH @ DINESH LAL DEV ETC	578 /2016 (Tilak Nagar)
16	SC		696/2018	STATE Vs. SATISH JAIN - 08-08-2020	592 /2015 (Ranjit Nagar)
17	SC		796/2018	STATE Vs. KISHAWAR KHATUN	805 /2015 (I.P. Estate)
Misc. cases/purpose					
18	Ct. Cases		925/2018	BSES RAJDHANI POWER LTD. Vs. DIL BAHADUR AND ANR.	- 18-08-2020 /0 (Mundka)
Misc./ Appearance					
19	SC		1019/2018	STATE Vs. GIRDHARI LAL	109 /2017 (Khyala)
20	SC		1047/2018	STATE Vs. KULWINDER KAUR@ KULWANT KAUR	1837 /2015 (Tilak Nagar) - 08-2020
21	SC		1050/2018	STATE Vs. USHA	687 /2015 (Nabi Karim)
22	SC		78/2019	STATE Vs. PRABHJOT SINGH	434 /2016 (Tilak Nagar)
23	Ct. Cases		160/2019	BSES YAMUNA POWER LTD. Vs. RAJENDER AND ANR.	/0 ()
24	Ct. Cases		161/2019	BSES YAMUNA POWER LTD. Vs. SHOBHA DEVI	/0 ()
25	Ct. Cases		162/2019	BSES YAMUNA POWER LTD. Vs. AMAR SINGH	/0 () - 24-09-20
26	Ct. Cases		163/2019	BSES YAMUNA POWER LTD. Vs. VIJAY AND ANR.	/0 (Bara Hindu Rao)
27	Ct. Cases		164/2019	BSES YAMUNA POWER LTD. Vs. RASHID AND ANR.	/0 (Hauz Qazi)

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Vidya Prakash
Additional Sessions Judge
Criminal Cause List Dated 01-04-2020 Total Cases:46

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
28	Ct. Cases		165/2019	BSES YAMUNA POWER LTD. Vs. SHAKUNTLA - 24-09-2020	/0 (Sadar Bazar)
29	Ct. Cases		166/2019	BSES YAMUNA POWER LTD. Vs. SHAHIN AND ORS.	/0 (Sadar Bazar)
30	Ct. Cases		167/2019	BSES YAMUNA POWER LTD. Vs. SUHAIL AHMED	/0 (25-09-2020)
31	Ct. Cases		168/2019	BSES YAMUNA POWER LTD. Vs. AMIT AND ORS.	/0 (Patel Nagar)
32	Ct. Cases		169/2019	BSES YAMUNA POWER LTD. Vs. ATIYA AND ORS.	/0 (Sadar Bazar)
33	Ct. Cases		170/2019	BSES YAMUNA POWER LTD. Vs. RAVINDER SAGAR NEPAL	/0 (Karol Bagh)
34	Ct. Cases		171/2019	BSES YAMUNA POWER LTD. Vs. PARDEEP KUMAR AND ANR	/0 ()
35	Ct. Cases		172/2019	BSES YAMUNA POWER LTD. Vs. WASIM AND ORS	/0 ()
36	Ct. Cases		173/2019	BSES YAMUNA POWER LTD. Vs. NASIR AND ANR.	/0 (Lahori Gate) 29-09-2020
37	Ct. Cases		174/2019	BSES YAMUNA POWER LTD. Vs. MOHD. ALEEM	/0 (Hauz Qazi)
38	Ct. Cases		175/2019	BSES YAMUNA POWER LTD. Vs. RAHEES AND ANR.	/0 (Sadar Bazar)
39	SC		1009/2019	STATE Vs. UNTRACE - 13-07-2020	/016 (Karol Bagh)
Misc. Arguments					
40	Ct. Cases		1114/2017	TATA POWER DELHI DISTRIBUTION LTD. Vs. SARIKA AND ANR.	/0 (Subzi Mandi) 24-07-2020
41	Ct. Cases		1569/2017	TATA POWER DELHI DISTRIBUTION LTD. Vs. SONU	/0
42	Ct. Cases		2/2018	BSES RAJDHANI POWER LTD. Vs. PREM SAINI	/0 23-07-2020
43	Ct. Cases		26/2018	BSES YAMUNA POWER LTD. Vs. RAKESH KR. GOYAL AND ANR	/0
Consideration					
44	Ct. Cases	456/2016	325701/2016	BSES RAJDHANI POWER LIMITED Vs. BABLU ANR.	/0 (Uttam Nagar)
45	Ct. Cases	722/2016	326037/2016	BSES RAJDHANI POWER LIMITED Vs. ROOP SINGH	/0 (Rajouri Garden) 28-05-2020
46	Ct. Cases		327915/2016	BSES YAMUNA POWER LTD. Vs. MOHAN SINGH	/0

S.No.	Case Type	Old Case No.	Case No.	Title
<u>Misc. cases/purpose</u>				
1	CS SCJ	129/2015	93402/16	NARESH KUMAR Vs. GROUP EXPORTS - 25/07/20
2	CS SCJ		1035/18	ICICI BANK LTD. Vs. SHEELA DEVI - 25/07/20
3	CS SCJ		3162/18	SURINDER SINGH RAWAT Vs. RAJENDER PRASAD DARUKA - 25/7/20
4	CS SCJ		1228/19	VARUN NAGPAL Vs. RUPESH KUMAR VERMA - 25/07/20
5	CS SCJ		1925/19	ICICI BANK LTD Vs. AMAR KUMAR PATRA - 25/07/20
6	CS SCJ		2894/19	CANARA BANK Vs. SUNITA - 25/07/20
<u>Misc./ Appearance</u>				
7	CS SCJ		3107/19	ASHWANI KUMAR VASDEV Vs. SANTOSH KUMAR VERMA - 25/07/20
8	CS SCJ		3213/19	M/s SAYA SALES PVT. LTD. Vs. ASHISH JAIN TARAIYA - 25/07/20
<u>Misc. cases/purpose</u>				
9	CS SCJ		86/20	M/S. BANSAL AGENCIES Vs. M/S. SHREE JI CREATION - 25/07/20
10	CS SCJ		87/20	M/S. BANSAL AGENCIES Vs. M/S. SAHIB TEXTILES - 25/07/20
11	CS SCJ		88/20	M/S. BANSAL AGENCIES Vs. M/S. RUDRAKSH - 25/07/20
12	CS SCJ		89/20	M/S. NITU CREATION (P) LTD. Vs. M/S. GHUNGHAT DESIGNER - 25/7/20 SAREE
<u>Issues</u>				
13	CS SCJ		1004/19	RAJ KUMAR GOEL Vs. RAMAN DEEP SINGH - 25/07/20
<u>Plaintiff/Petitioner Evidence</u>				
14	CS SCJ	61/2016	959/16	BHARTIYA HINDU SHUDHI SABHA TRUST (REGD) Vs. S.K. - 25/7/20 LOYALKA
15	CS SCJ		1897/17	GANESHI Vs. RINTU SISODIYA - 25/07/20
16	CS SCJ		3487/17	USHA RASTOGI Vs. MUKESH RAM - 25/07/20
17	CS SCJ		764/19	STATE BANK OF INDIA Vs. JAGDISH PRASAD SHARMA - 25/7/20
<u>Defendant/Respondent Evidence</u>				
18	CS SCJ	124/2015	99443/16	AMRIT PAL Vs. MS COTTAGE INDUSTRIES - 25/07/20
19	CS SCJ		1936/18	SUSHILA DEVI Vs. BASANT KUMAR JAIN - 25/07/20
<u>Misc. Arguments</u>				
20	CS SCJ		1346/19	MOHD SHAMIM Vs. GOVIND SINGH DHINGRA - 25/07/20

All cases Adjourned for
25-7-20

Room. No 27

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Santosh Kumar Singh
CCJ cum Addl. Rent Controller

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:30

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	RC ARC		766/17	NEETU SACHDEVA Vs. GYAN CHAND KAPOOR CHAND JAIN
2	RC ARC		553/18	RAVINDER KAUR Vs. SAMBHU SONI
3	RC ARC		825/18	ASHWANI KUMAR ALAGH Vs. HARISH GUPTA
4	RC ARC		1045/18	SHIV MANDIR DHARAM SHALA Vs. KRISHAN MURARI
5	RC ARC		139/19	RAM CHANDER JI MAHARAJ Vs. BEENA SHARMA
6	RC ARC		124/20	AMIT KUMAR @ AMIT GUPTA Vs. U.P. PAPER CORPORATION PRIVATE LIMITED
7	EX		511/20	RAM PRAKASH AND CO P LD Vs. MOHD. YOUNUS
8	Misc Ex		12/20	NAMITA YADAV Vs. THE ARORA COOP. URBAN THRIFT AND CREDIT SOCIETY
9	CS SCJ		490/20	NARENDER KUMAR Vs. DINESH NATH SINGH
10	EX		525/20	MOHD. FAROOK Vs. HARI OM SHARMA
11	Misc RC ARC		21/20	MOHD. ASLAM AND ORS. Vs. SHOIAB
Plaintiff/Petitioner Evidence				
12	RC ARC		291/18	OM PRAKASH JAIN Vs. SHIKHER CHAND JAIN
13	RC ARC		412/18	RUKMANI DEVI Vs. YASHODA DEVI
14	RC ARC		482/19	SITWAT KHALID Vs. NAVEEN KUMAR
15	RC ARC		518/19	SIRI DUTT YADAV Vs. GURCHARAN SINGH
Defendant/Respondent Evidence				
16	RC ARC		1010/17	ANSHUL JAIN Vs. AMAR CHAND SHARMA
17	RC ARC		870/18	NASIMA Vs. MOHD. SAEED
Misc. Arguments				
18	RC ARC		215/18	MANJU SAINI Vs. MITTER SAINI
Misc./ Arguments				
19	RC ARC		36/19	INDER MOHAN NAGPAL Vs. HARISH KUMAR
Misc. Arguments				
20	RC ARC		196/19	MOHD. SHAFIQ Vs. FIROZ
21	RC ARC		777/19	PREM LATA GUPTA Vs. DAVINDER KUMAR ANAND
Final Arguments				
22	RC ARC	558/2014	78303/16	NATHO DEVI Vs. SUBHASH TIWARI
23	RC ARC	E-512/2009	78346/16	AMIT KUMAR Vs. MS U. P. PAPER CORPORATION PVT. LTD.
Order				
24	RC ARC		153/19	MOHAN LAL Vs. INDIA ENTERPRISES
25	RC ARC		154/19	MOHAN LAL Vs. RAM LAL
26	RC ARC		155/19	MOHAN LAL Vs. ASWANI SURI
27	Misc RC ARC		139/19	RAVINDER KAUR Vs. SHAMBHU SONI
Consideration				
28	RC ARC		961/19	SANTOSH BHUTANI Vs. BALJEET SINGH
29	RC ARC		161/20	DHARMAPURA PACCHISI (RGD) SOCIETY Vs. SURESH SHARMA
30	RC ARC		162/20	LALITA SHARMA Vs. SUBHASH CHAND AND SONS

25/7/20
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- 25/7/20 PE

- 25/7/20 RE

25/7/20
Aeg

25/7/20 owl

25/7/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MS. TANIA SINGH

Civil Judge

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		751/19	STATE BANK OF INDIA Vs. MANISH CHANDRA
2	CS SCJ		752/19	STATE BANK OF INDIA Vs. MANOJ KUMAR TOMAR
3	CS SCJ		2016/19	ICICI BANK LIMITED Vs. SANDEEP KUMAR
4	CS SCJ		2017/19	ICICI BANK LIMITED Vs. RINKU KUMAR
5	CS SCJ		279/20	R.K. CHOPRA Vs. BSES YAMUNA POWER LIMITED
6	CS SCJ		607/20	TATA POWER DELHI DISTRIBUTION LTD. Vs. SURENDER KUMAR
7	CS SCJ		609/20	TATA POWER DELHI DISTRIBUTION LTD. Vs. TOTARAM
8	CS SCJ		611/20	TATA POWER DELHI DISTRIBUTION LTD. Vs. SIEMENS LTD.
9	CS SCJ		612/20	TATA POWER DELHI DISTRIBUTION LTD. Vs. MANISH KUMAR
Issues				
10	CS SCJ		968/19	MUSKAN THROUGH LEGAL GUARDIAN LAXMAN Vs. MEERA
11	CS SCJ		342/20	SRI CHAND Vs. RAJ BALA
Plaintiff/Petitioner Evidence				
12	CS SCJ	448/2014	99839/16	JAIN RURAL EDUCATIONAL WELFARE SOCIETY Vs. SH. PADAM CHAND JAIN
13	Misc SCJ	16/2014	60422/16	JAIN RURAL EDUCATIONAL WELFARE SOCIETY Vs. SH. PREM CHAND JAIN
14	CS SCJ	198/2015	98780/16	RUCHI ENTERPRISES Vs. VANSH POLYMERS PVT LTD
15	CS SCJ		3803/17	SADNAND TIWARI Vs. UNION OF INDIA
16	CS SCJ		429/19	KISHAN LAL Vs. RAM CHANDER
17	CS SCJ		475/19	SHARBATI DEVI Vs. JYOTI RANI
Misc. Arguments				
18	Misc SCJ	15/2014	60415/16	JAIN RURAL EDUCATIONAL AND WELFARE SOCIETY Vs. SH. PADAM CHAND JAIN
Misc./ Arguments				
19	Contempt Petition		2/17	VIJAY KUMAR AGGARWAL(SR. CITIZEN) Vs. RAM DHAN JAISWAL
Misc. Arguments				
20	CS SCJ		2964/18	ASHOK KUMAR GUPTA Vs. R.B. TRADERS
21	CS SCJ		258/19	STATE BANK OF INDIA Vs. VINAY KUMAR GUPTA
22	CS SCJ		3066/19	TARUN MALHTORA Vs. PREM NATH ANAND P LTD
23	CS SCJ		3787/19	NOOR MOHD. Vs. MUJAHIDUDDIN BASHI

NDOH 25/07/2020

Room No. 41

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		1797/16	ICICI Bank Ltd. Vs. LAL SINGH
2	CS SCJ		2831/16	ABDUR REHMAN Vs. ATIKUR REHMAN
3	CS SCJ		2814/17	MS/ SHARMA ELECTRICALS Vs. M/S E-TECH POWER ENGINEERS
4	EX		2337/17	MS. INDRA Vs. SH. SIKANDER KHAN AND ORS.
5	CS SCJ		2352/18	ICIC BANK LTD Vs. CHARANJIT SINGH
6	EX		924/19	RAVINDER NATH KAUSHIK Vs. AMR INFRASTRUCTURE LTD
7	EX		2028/19	M/S SARWAN KUMAR VINAY KUMAR Vs. UNITED INDIA INSURANCE CO. LTD. AND ANR.
8	CS SCJ		311/20	M/S. K.D. AUTO PARTS Vs. MS/. MOHIT AUTO AGENCY
9	CS SCJ		688/20	HANUMAN MAL JAIN Vs. ASHOK KUMAR CHORARIA
Issues				
10	CS SCJ		2392/19	M/S RISING CASTECH PVT. LTD. Vs. M/S SKY GLOBAL
Plaintiff/Petitioner Evidence				
11	CS SCJ	1196/2014	94048/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. RAN SINGH ORS.
12	CS SCJ	1205/2014	94909/16	M/s ARENZA ENTERPRISES P LTD. Vs. SHARDA KHATANA ORS.
13	CS SCJ	1197/2014	97157/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. KAILA DEVI ORS.
14	CS SCJ	1198/2014	97158/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. VINEY BHUSHAN PRASAD SINHA ORS.
15	CS SCJ	1201/2014	97159/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. ABHAY GARG ORS.
16	CS SCJ	1200/2014	97160/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. NISHANT ORS.
17	CS SCJ	1199/2014	97161/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. RAJIV MISHRA ORS.
18	CS SCJ	1203/2014	97162/16	M/s ARENZA ENTERPRISES P LTD4 Vs. SHARDA KHATNA ORS.
19	CS SCJ	1204/2014	97203/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. SH. VINAY BHUSHAN PRASAD SINHA
20	CS SCJ	197/2013	93293/16	NARESH PODDAR Vs. P.S. GROVER
21	CS SCJ	1202/2014	95136/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. NISHANT ORS.
22	CS SCJ		2357/16	NAND KISHORE SHARMA Vs. GOVT. OF NCT OF DELHI ANR. ORS.
23	CS SCJ		3368/16	S.S. PUBLISHERS AND DISTRIBUTORS PVT LTD Vs. PRIYANKA
24	CS SCJ		3922/17	M/S CAPITAL CABLES INDIA PVT LTD Vs. M/S PREMIER POLYFILM LTD.
Defendant/Respondent Evidence				
25	CS SCJ	835/2014	99837/16	DR. SHROFF CHARITY EYE HOSPITAL Vs. RAM KISHAN
26	CS SCJ	743/2012	94016/16	SAIRO BANO Vs. MOHD. IRFAN
27	CS SCJ		2923/16	RITIKA DAWRA Vs. LOOPS N STYLE EXPORTS PVT LTD
Misc. Arguments				
28	CS SCJ		1936/17	ALLAHABAD BANK Vs. KKPU FOAM PVT LTD
29	Misc SCJ		252/18	SAROJ Vs. VIKRAM
Order on Misc. Application				
30	CS SCJ	338/2013	98301/16	SETHI OIL SOAP INDUSTRIES Vs. MANMOHAN SAHNI
Final Arguments				
31	CS SCJ	553/2014	94013/16	ASHOK JAIN Vs. DEEPAK JAIN

NDOH - 25/7/20
Room NO - 137-A

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VINOD JOSHI
Civil Judge

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:35

श्री विनोद जोशी
Sh. VINOD JOSHI
दीवानी न्यायाधीश-05 (केन्द्रीय जिला)
Civil Judge-05 (Central District)
कमरा नं. 125, प्रथम तल
Room No. 125, First Floor
तीस हज़ारों न्यायालय, दिल्ली
Ths Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title
Misc./ Appearance				
1	CS SCJ	97/2014	94257/16	NAVJYOTI PUMPS PVT. LTD. Vs. VIJAY JAIN
Misc. cases/purpose				
2	Misc SCJ	61/2014	60599/16	JITENDER SINGH Vs. PRADEEP AGGARWAL
3	CS SCJ	349/2014	96627/16	NARESH KUMAR TYAGI Vs. TRISHNA DEVI
4	CS SCJ	647/2014	97540/16	SHRI SHIV NAVGRAH MANDIR DHAM Vs. GIRDHARI LAL TIWARI
5	CS SCJ	710/2014	500/16	SARIA BANO Vs. MOHD. ASLAM
6	CS SCJ		1587/19	OM PRAKASH Vs. AMIT KUMAR
Misc./ Appearance				
7	CS SCJ		1616/19	ICICI BANK LIMITED Vs. VICKY SHARMA
Misc. cases/purpose				
8	CS SCJ		1823/19	ICICI BANK LTD. Vs. PAWAN KUMAR
9	CS SCJ		1826/19	ICICI BANK LTD. Vs. RAJEEV CHOPRA
Misc./ Appearance				
10	CS SCJ		1848/19	ICICI BANK LTD. Vs. VIRENDRA SINGH
Misc. cases/purpose				
11	CS SCJ		2416/19	ICICI BANK LIMITED Vs. BHUSHAN KUMAR
12	CS SCJ		2417/19	ICICI BANK LIMITED Vs. MANISH KUMAR BHARATTI
13	CS SCJ		2418/19	ICICI BANK LIMITED Vs. VISHAL THAKUR
14	CS SCJ		2419/19	ICICI BANK LIMITED Vs. GURPREET SINGH
15	CS SCJ		2421/19	ICICI BANK LIMITED Vs. VIJAY KUMAR
16	CS SCJ		2422/19	ICICI BANK LIMITED Vs. AMIT KUMAR SHARMA
17	CS SCJ		2879/19	SUKHVINDER SINGH Vs. LALIT SHARMA
18	CS SCJ		3073/19	ICICI BANK LIMITED Vs. SONIYA DEVI
Plaintiff/Petitioner Evidence				
19	CS SCJ	300/2014	97680/16	ANIKET SRIVASTAV Vs. ANURAG SETH
20	CS SCJ	103/2016	93487/16	MANDEEP SINGH Vs. NAVDEEP SINGH
21	CS SCJ		74/17	CHAMPA RANI Vs. RAJ KUMAR
22	CS SCJ		1316/18	SANJAY GUPTA Vs. SANJIV PAUL
23	CS SCJ		3636/18	JAVED Vs. MINISTRY OF ELECTRONIC AND INFORMATION TECHNOLOGY
24	CS SCJ		3637/18	SHUJAUDDIN MALIK Vs. MINISTRY OF ELECTRONIC AND INFORMATION TECHNOLOGY
25	CS SCJ		3638/18	RATAN JAIN Vs. MINISTRY OF ELECTRONIC AND INFORMATION TECHNOLOGY
26	CS SCJ		3639/18	SHALINI THOMAS Vs. MINISTRY OF ELECTRONIC AND INFORMATION TECHNOLOGY
27	CS SCJ		3640/18	RAM NATH JAIN Vs. MINISTRY OF ELECTRONIC AND INFORMATION TECHNOLOGY
Defendant/Respondent Evidence				
28	CS SCJ	276/2014	93723/16	SH. JITENDER KUMAR SAINI Vs. SH. PRADEEP AGGARWAL
Misc. Arguments				
29	CS SCJ	598/2014	96459/16	SUBHASH CHAND Vs. MOHD. NADEEM
30	EX		621/17	RAMTEJ SHUKLA Vs. SATNAM AND CO.
31	CS SCJ		850/19	SACHIN SHARMA Vs. MOHAR SINGH
Order on Misc. Application				
32	CS SCJ	100/2016	99815/16	RAMESH CHAND Vs. BAL KISHAN

→ 25/07/20

N D O H 25/07/20
Room No 125

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. VINOD JOSHI

Civil Judge

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:35

S.No.	Case Type	Old Case No.	Case No.	Title
33	CS SCJ		3614/17	SMT. KAVITA ARORA Vs. SANPREET SINGH AND ORS.
34	CS SCJ		3615/17	KAVITA ARORA Vs. SANYAM DUA AND ORS.
Final Arguments				
35	CS SCJ		418/19	JIWAN PUBLISHING HOUSE PVT. LTD. Vs. SHYAM BANSAL

25/7/20

11004 25/07/20

Room No 125

श्री विनोद जोशी
Sh. VINOD JOSHI
दीवानी न्यायाधीश-05 (केन्द्रीय जिला)
Civil Judge-05 (Central District)
कमरा नं. 125, प्रथम तल
Room No. 125, First Floor
तीस हजारी न्यायालय, दिल्ली
Tis Hazari Courts, Delhi

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Sunil Rana

Additional District Judge

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:23

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	149/2015	11097/16	SH. MANOJ ORS. Vs. SH MITHAN LAL
2	CS DJ		2608/17	ICICI BANK LIMITED Vs. DEVANSHU SINGH → 23/5/20
3	CS DJ		2673/17	MST. FAMIDA Vs. MOHD. HASHIM AND ORS
4	EX		47/18	SHRI RAM TRANSPORT FINANCE CO LTD Vs. KIRAN PAL AND ANOTHER → 29/5/20
5	CS DJ		360/19	VINOD GHAFIL Vs. SUDHIR KUMAR
6	CS DJ		585/19	KHURSHEEDA BEGUM AND ORS Vs. MOHD JAMEEL AND ORS → 7/7/20
7	CS DJ		917/19	EKTA GROVER Vs. DO MOBILE INDIA PRIVATE LTD. AND ORS.
8	CS DJ		49/20	SAMEER MALIK AND ORS Vs. NORTH DELHI POWER LIMITED
9	CS DJ		161/20	M/S SWARAJ OVERSEAS LIMITED Vs. M/S SOLEMN JEWELLERS PVT. LTD. AND ORS.
10	RCA DJ		31/20	SANGEETA BHALLA Vs. PRADEEP BHALLA
11	RCA DJ		32/20	SANGEETA BHALLA Vs. PRADEEP BHALLA → 9/7/20
12	RCA DJ		36/20	SANGEETA BHALLA Vs. PRADEEP BHALLA
Issues				
13	CS DJ	22/2016	10535/16	AVTAR SINGH Vs. PREM PARKASH AND ORS → 22/4/20
Plaintiff/Petitioner Evidence				
14	CS DJ	95/2014	18589/16	MEENA KUMARI Vs. RAJENDER KUMAR ANR → 24/7/20
15	PC	112/2015	42402/16	SATVINDER PAL SINGH Vs. STATE
16	Misc DJ	19/2016	60985/16	KAMLESH Vs. PURAN CHAND ANR → 25/7/20
17	CS DJ	529/2016	17978/16	KAMLESH Vs. PURAN CHAND
18	CS DJ		20698/16	ICICI Bank Vs. NAVEEN KUMAR MEENA AND ANR → 27/7/20
19	CS DJ		112/19	MOHD. ZUBER Vs. MOHD. NADEEM
Misc. Arguments				
20	CS DJ	23/2015	10559/16	RAJINDER SERVICE STATION Vs. SUDHIR SHARMA → 30/7/20
21	RCA DJ	36/2016	61057/16	JAI DEV Vs. RAM BABU YADAV → 5/8/20
22	Misc DJ		61365/16	M/S GANGA ROLLER Vs. PAWAN KUMAR GUPTA
23	ARB TN		280/18	SH. KIRAN PAL AND ANOTHER Vs. SHRI RAM TRANSPORT AND ANOTHER → 6/8/20

R.No - 12

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Dharendra Rana
JSCC-cum-Addl. SCJ-cum-Guardian Judge
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:26

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		2440/16	RAJENDER KUMAR Vs. MCD
2	Misc SCJ		241/18	SAIF UR REHMAN Vs. NORTH DELHI MUNICIPAL CORPORATION
3	CS SCJ		2932/18	MOHD. ISMAIL KHAN Vs. NORTH DELHI MUNICIPAL CORPORATION
4	RCA SCJ		31/19	MUKESH KUMAR GUPTA Vs. VINAY GUPTA
5	RCA SCJ		32/19	JAI PRAKASH Vs. SUDHA RANI
6	CS SCJ		262/20	KRISHAN YADAV Vs. REEMA SHARMA
7	CS SCJ		291/20	RAJESH RANA Vs. SATISH RASTOGI
8	RCA SCJ		12/20	SUNITA AGGARWAL Vs. JAI PRAKASH TAYAL
Plaintiff/Petitioner Evidence				
9	CS SCJ	314/2013	95465/16	RAJENDERA PERSHAD ARORA Vs. KAILASH NATH
10	CS SCJ	34/2014	96484/16	VIJAY GUPTA Vs. AJIT SINGH
11	CS SCJ		144/17	BHAGAT SINGH Vs. ASHA
12	CS SCJ		574/18	SAIF-UR-REHMAN Vs. NORTH DELHI MUNICIPAL CORPORATION
Defendant/Respondent Evidence				
13	CS SCJ	272/2009	1554/16	ABDUL GHAFFAR Vs. MST. MUSSARRAT JAHAN
14	Doc. Filing Civil	17787/2016	27576/16	AJAY JAIN Vs. SADHNA JAIN
Misc. Arguments				
15	CS SCJ	182/2010	505/16	TIKOLI Vs. N. C. JOSHI HOSP.
16	CS SCJ	93/2013	98029/16	GANDHI ASHRAM Vs. RAJINDER GUPTA
Misc./ Arguments				
17	MCA SCJ	21/2015	1279/16	ASHOK KUMAR BATRA Vs. KULDEEP CHOUDHARY @ KULDEEP RANA
18	Doc. Filing Civil	34942/2015	27589/16	AJAY SINGH CHAUDHARY Vs. NORTH DELHI MUNICIPAL CORPORATION
19	Doc. Filing Civil	41949/2015	27432/16	ARVIND KUMAR ADUKIA Vs. NORTH DELHI MUNICIPAL CORPORATION
20	Doc. Filing Civil	48942/2015	27514/16	ZIAUDDIN Vs. ATIQ
Misc. Arguments				
21	CS SCJ		2527/16	SYED IQBAL ALI Vs. NORTH DELHI MUNICIPAL CORPORATION
22	CS SCJ		3189/17	LAKSHMAN SINGHAL Vs. SAFFE AHMED
23	CS SCJ		3745/17	RAVINDRA KUMAR Vs. NORTH DELHI MUNICIPAL CORPORATION
24	CS SCJ		77/18	BHARTIYA DHANAK SAMAJ (REGD) Vs. NORTH DELHI MUNICIPAL CORPORATION
25	CS SCJ		3574/18	RENU TREHAN Vs. NORTH DELHI MUNICIPAL CORPORATION
Judgement				
26	CS SCJ		2889/16	KULSOOM BEGUM Vs. NDMC

25/1/20

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Vipin Kharb
Senior Civil Judge Cum Rent Controller
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Title
Misc./ Appearance				
1	EX		791/19	SAHYOG ENTERPRISES (REGD.) Vs. NEETU RAGHAV AND ANR.
2	Misc Ex		97/19	HARMINDER KUMAR Vs. NARENDER PAL MALIK
Misc. cases/purpose				
3	RC ARC		898/19	CHANDER TANEJA Vs. DEEPAK NARANG
4	RC ARC		95/20	SHAKUNTALA AGGARWAL Vs. SATISH SHARMA
5	Misc RC ARC		23/20	INDRA PRAKASH ARORA Vs. RAKESH GUPTA
6	Misc RC ARC		24/20	INDRA PRAKASH ARORA Vs. OK ELECTRICAL
7	Misc RC ARC		25/20	INDRA PRAKASH ARORA Vs. SHYAM TAILOR
Plaintiff/Petitioner Evidence				
8	RC ARC	0E-99/2014	79177/16	DEEPAK GUPTA Vs. JAGMOHAN KAPOOR ANR
9	RC ARC	E-102/2014	79178/16	DEEPAK GUPTA Vs. JAGMOHAN KAPOOR ANR
10	RC ARC	E-100/2014	79377/16	DEEPAK GUPTA Vs. JAGMOHAN KAPOOR ANR
11	RC ARC	E-535/2014	78243/16	HARBANS KAUR Vs. MS GOYAL COLOUR COMPANY ANR
Defendant/Respondent Evidence				
12	CS SCJ		2693/19	MANGE RAM Vs. BANWARI LAL
Misc. Arguments				
13	CS SCJ	60/2016	93745/16	ABDUL LATIF Vs. SH. MOHAMMED SIDDIQUE
Misc./ Arguments				
14	RCA SCJ		26/18	SIYA RAM SINGH Vs. VIJAY KUMAR FARSHWAL
Misc. Arguments				
15	RC ARC		924/18	SALWAN EDUCATION TRUST Vs. RAVI KATHURIA
16	RC ARC		926/18	SALWAN EDUCATION TRUST Vs. OM PRAKASH
17	EX		1646/19	AZRA BANO Vs. SAMEENA
Misc./ Arguments				
18	MCA SCJ		3/20	NEERU Vs. B.S.E.S. YAMUNA POWER LIMITED
Final Arguments				
19	CS SCJ	100/2016	1440/16	AMIR CHAND SABHARWAL Vs. MANOHAR LAL
20	CS SCJ	604/2013	93983/16	MANGE RAM Vs. BANWARI LAL
21	CS SCJ	603/2013	97154/16	MANGE RAM Vs. BANWARI LAL
Order				
22	RC ARC	0E-41/2012	79423/16	NARINDER KUMAR Vs. HARPAL SINGH

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R. No. 11

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Girish Kathpalia
District and Sessions Judge
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:25

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	GP		43/19	SHIKHA SAREEN Vs. RAKESH KUMAR SAREEN
2	RCT ARCT		183/19	DINESH MINOCHA Vs. SUDESH KUMAR BHASIN
Misc./ Appearance				
3	GP		3/20	SEWA BARTI MATRI CHHAYA Vs. TIMOTHY JAMES SMITH
Misc. cases/purpose				
4	T.P. C		31/20	RAM PRATAP AGGARWAL Vs. RAM KUMAR
5	T.P. C		32/20	LALITA JAIN Vs. G.B.S CHITS PVT. LTD.
6	T.P. C		45/20	SURINDER BERI Vs. V.S.K. SOOD
7	RCT ARCT		38/20	BRIJ MOHAN SEHGAL Vs. DISHA GUPTA
8	CS DJ		286/20	ARJAN BABLANI THROUGH LR Vs. RAMESH KUMAR
Issues				
9	CS DJ		99/20	S. GURDEEP SINGH BHATIA Vs. RAVI GOTHWAL
Plaintiff/Petitioner Evidence				
10	CS DJ		826/18	BABITA GOEL Vs. MAMTA AGGARWAL
11	CS DJ		2195/18	MURTI DEVI Vs. RAJ BALA
Misc. Arguments				
12	RCT ARCT	21/2015	30221/16	SH. CHANDER MOHAN KHURANA Vs. SHYAM CHARAN GUPTA (DECEASED)
13	RCT ARCT	22/2015	30222/16	NINA KHURANA Vs. SHYAM CHARAN GUPTA (DECEASED)
14	RCT ARCT		138/19	RAMESH MAHESHWARI Vs. MAHENDER MALHOTRA
Final Arguments				
15	CS DJ		2566/17	MOHD. NIZAM Vs. THE BSES YAMUNA POWER LTD
16	CS DJ		3190/17	MOHD ARSHAD Vs. THE BSES YAMUNA POWER LTD
17	CS DJ		1965/18	SHALU GUPTA Vs. RITA GUPTA
18	RCT ARCT		177/18	SUKHDEV RAJ ARORA (SINCE DECEASED) THROUGH HIS LR Vs. M.K. BHARGAVA (SINCE DECEASED) THROUGH HIS LRS.
19	RCT ARCT		58/19	ACHARAJ RAM KAPOOR (DECEASED) THROUGH LR SH. ASHOK KAPOOR Vs. KEWAL KRISHAN JAITLEY (DECEASED) THROUGH LR SH. VIKAS JAITLEY
20	RCT ARCT		16/20	INDERPREET SINGH Vs. JINENDER KUMAR
Judgement				
21	CS DJ		4034/17	MEENAKSHI Vs. RAJENDER TANWAR
Order				
22	RCT ARCT		29/18	SUDHAKAR SINGH Vs. SATISH MAHAJAN
23	RCT ARCT		147/18	SUDHAKAR SINGH Vs. SATISH MAHAJAN
Judgement				
24	EX		47/19	NEELAM Vs. VIKRAMJIT SURI
25	Misc DJ		190/19	NEELAM Vs. VIKRAMJEET SURI
Misc. cases/purpose				
26	CA		63/2020	SALEEM @ SONU Vs. MEHROON NISHA @ SHIBA 100 - 1/6/2020
Judgement				
27	CA		265/2019	YAMANDEEP ROHILLA Vs. STATE 100 - 16/04/2020

01/06/2020

-16/04/2020
(16-04-2020)

- 1/6/2020

- 16/04/2020

ROOM NO. 231**IN THE COURT OF MS. CHARU ASIWAL, LD. CJ-08****CAUSE LIST FOR DATED 01.04.2020**

S.NO.	CASE NO.	CASE TITLE	NEXT DATE OF HEARING
1	CS/1582/16	MST MALIKA BI VS. DELHI WAKF BOARD	25-07-2020
2	EX/193/19	TRIPTI JAIN VS. JITENDER KUMAR	25-07-2020
3	CS/1577/19	GAJENDRA SINGH NAGAR VS. RAJENDER KUMAR SHARMA	25-07-2020
4	CS/1748/19	M/S ICICI BANK LIMITED VS. SUMIT DAS	25-07-2020
5	CS/1752/19	M/S ICICI BANK LIMITED VS. SHWETA GUPTA	25-07-2020
6	CS/2140/19	ICICI BANK LIMITED VS. ANIL MALHOTRA	25-07-2020
7	CS/2142/19	ICICI BANK LIMITED VS. RAM MAHESH	25-07-2020
8	CS/2490/19	ICICI BANK LIMITED VS. MITESH KUMAR PANDEY	25-07-2020
9	CS/2492/19	ICICI BANK LIMITED VS. SANDEEP THAKRAL	25-07-2020
10	CS/2511/19	ICICI BANK LIMITED VS. RAJ KUMAR	25-07-2020
11	CS/3629/19	MANJU MONGA VS. GULSHAN KHURANA	25-07-2020
12	CS/2262/16	ICICI BANK LTD VS. ROHIT SEHRAWAT	25-07-2020
13	CS/1746/19	RATHI BROTHERS VS. NAGAR HINDLOOMS PVT. LTD.	25-07-2020
14	CS/2185/17	DR. AMIT SINGH MALIK VS. B.L.K. MEMORIAL HOSPITAL	25-07-2020
15	CS/1462/18	NARENDER KUMAR VS. RAJESH	25-07-2020
16	CS/2749/19	LALIT AHLUWALIA VS. SATYA DEVI SINGLA	25-07-2020
17	M/SCJ/489/19	BASANT KUMAR MITTAL VS. NEW GREEN CARRIERS INDIA PVT. LTD.	25-07-2020
18	CC/22/19	SATYA DEVI SINGLA VS. LALIT AHLUWALIA	25-07-2020
19	CS/1366/19	M/S ICICI BANK LTD. VS. DALJEET SINGH	25-07-2020
20	CS/1369/19	M/S ICICI BANK LIMITED VS. DALJEET SINGH	25-07-2020

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RAHUL VERMA
Civil Judge, Court Room No. 347

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:27

			Next date of hearing
1	CS SCJ 1792/14	ATLANTIC PUBLISHERS AND DISTRIBUTORS Vs. SAVITA	25.07.20
2	CS SCJ 1354/17	ICICI BANK LTD Vs. SUJAN SINGH	25.07.20
3	CS SCJ 2490/17	ICICI BANK LIMITED Vs. NIRDESH KUMAR	25.07.20
4	CS SCJ 1113/18	MD NAUSHAD Vs. RUSTAM	25.07.20
5	Misc SCJ 362/19	MD. NAUSHAD Vs. RUSTAM	25.07.20
6	CS SCJ 2030/19	ICICI BANK LIMITED Vs. TEETU SHARMA	25.07.20
7	CS SCJ 1460/16	VED PRAKASH Vs. SHANTI DEVI	25.07.20
8	CS SCJ 93919/16	HEMANT KUMAR Vs. NORTH DMC	25.07.20
9	CS SCJ 2611/18	M/S PIPELINE PRODUCTS (INDIA) Vs. SOUTH INDIA MACHINERY STORES	25.07.20
10	CS SCJ 98138/16	PRABHJOT SINGH Vs. MEENU BALA	25.07.20
11	CS SCJ 97986/16	JOGINDER KUMAR HIRA Vs. SH. GURDEV SINGH	25.07.20
12	CS SCJ 94260/16	OM PRAKASH Vs. SUMITRA DEVI	25.07.20
13	CS SCJ 95791/16	SHEHNAAZ BEGUM Vs. UNION OF INDIA	25.07.20
14	CS SCJ 98070/16	AJAY GAUR Vs. ASHOK KUMAR	25.07.20
15	CS SCJ 98502/16	NASEEM JAHAN Vs. NOOR FAIZ	25.07.20
16	EX 95575/16	SANDEEP KUMAR MISHRA Vs. MUNNI DEVI	25.07.20
17	Misc SCJ 60406/16	OM PRAKASH Vs. SUMITRA DEVI	25.07.20
18	Misc SCJ 59739/16	MAHENDER KUMAR Vs. MANGAT RAM	25.07.20
19	CS SCJ 326/18	ICICI BANK LTD Vs. SANJAY KUMAR SINGH	25.07.20
20	Misc SCJ 317/18	MAHENDER KUMAR Vs. MANGAT RAM	25.07.20
21	CS SCJ 3829/19	LAXMI FREIGHT CARRIERS PVT. LTD. Vs. RAMESH CHAND	25.07.20
22	CS SCJ 1052/16	SURJEET SINGH Vs. SUNDER LAL	25.07.20
23	CS SCJ 93477/16	TARA CHAND Vs. BABU RAM @ BABU LAL	25.07.20
24	CS SCJ 98775/16	NAND LAL GULATI Vs. SHAM LAL GULATI	25.07.20
25	CS SCJ 98384/16	RAMESH PRASAD YADAV Vs. SAVITRI DEVI	25.07.20
26	CS SCJ 93568/16	MAHENDER KUMAR Vs. MANGAT RAM	25.07.20
27	CS SCJ 1051/19	ICICI BANK LIMITED Vs. ANUJ PASWAN	25.07.20

A. No. 217

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. RUPINDER SINGH DHIMAN
Civil Judge

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ	314/2014	96464/16	RATI RAM SEHAHRAWAT Vs. MAHANT SHATRAUGHAN DASS 25-7-20
2	CS SCJ		2554/17	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs. MITHLESH YADAV AND ORS 25-7-20
3	CS SCJ	115/2013	93773/16	GULSHAN KUMAR Vs. KAMLA DEVI -25-7-20
4	CS SCJ	348/2014	93299/16	JUGAL KISHORE Vs. MADAN MOHAN 25-7-20
5	Misc SCJ	69/2014	60269/16	SH RATI RAM SEHRAWAT Vs. MEHANT SHATRUGHAN 25-7-20
6	CS SCJ		183/17	RAJIV SHARMA Vs. SANJEEV SABLE 25-7-20
7	EX		1072/17	NIKHIL VERMA Vs. SWISS HOLIDAYS PVT LTD 25-7-20
8	CS SCJ		2275/17	DEEPAK KUMAR Vs. SEEMA 25-7-20
9	CS SCJ		1182/18	ICICI BANK LTD Vs. NITIN KUMAR SINGH 25-7-20
10	CS SCJ		26/19	ICICI BANK LIMITED Vs. SHADIA BEE 25-7-20
11	CS SCJ		133/19	ICICI BANK LIMITED Vs. VISHAL KUMAR 25-7-20
12	Misc SCJ		455/19	JAWAHAR LAL (DECEASED) THROUGH LRS Vs. AMAR NATH (DECEASED) THROUGH LRS 25-7-20
13	CS SCJ		2740/19	STATE BANK OF INDIA Vs. DEEPAK MAGGO 25-7-20
14	CS SCJ		2741/19	STATE BANK OF INDIA Vs. MOHD, ENTZAR ALI 25-7-20
15	CS SCJ		213/20	DIPAK GROVER Vs. JAMILUDDIN 25-7-20
16	CS SCJ		276/20	EMICO AUTO TRADERS Vs. MOHIT AUTO AGENCY 25-7-20
17	CS SCJ		400/20	PUSHPA RANI Vs. YOGESH 25-7-20
18	CS SCJ		468/20	PADAM SINGH Vs. VEDPRAKASH 25-7-20
19	CS SCJ		543/20	RAJ KUMARI KACKAR Vs. DINESH KAPOOR 25-7-20
Issues				
20	CS SCJ		2412/19	R.K. SHARMA Vs. ARUN KHANNA 25-7-20
Plaintiff/Petitioner Evidence				
21	CS SCJ	227/2014	98385/16	MST. BEGUM NASREEN GHALIB Vs. N. Z. OMAR HASAN KHAN 25-7-20
22	CS SCJ	138/2015	95540/16	SAURAV GOYAL Vs. RAJENDER SINGH 25-7-20
23	CS SCJ		185/19	AJEET SINGH Vs. UMA DHAWAN 25-7-20
24	CS SCJ		1125/19	ICICI BANK LTD. Vs. SANDEEP RANA 25-7-20
Defendant/Respondent Evidence				
25	CS SCJ	140/2016	97275/16	SEWA SINGH Vs. ASHOK KUMAR CHAUHAN 25-7-20
26	CS SCJ	85/2016	96228/16	ASHOK KUMAR CHAUHAN Vs. SEWA SINGH CHAUHAN 25-7-20
Misc. Arguments				
27	CS SCJ		1724/18	MADHUBALA Vs. VAISH COOPERATIVE ADARSH BANK LTD 25-7-20
28	CS SCJ		174/19	PHOOL CHAND Vs. RADHA 25-7-20
Final Arguments				
29	CS SCJ	288/2016	93407/16	SARFRAJ ALI KHAN Vs. MOOL CHAND 25-7-20
30	CS SCJ	92/2015	95264/16	HOLY FAITH INTERNATIONAL PVT LTD Vs. CHILDREN ENGLISH SCHOOL 25-7-20
31	CS SCJ	166/2015	770/16	TATA POWER DELHI DISTRIBUTION LTD Vs. MOHD. SALEEM 25-7-20
Order on Misc. Application				
32	CS SCJ		1965/18	POONAM RANI Vs. GUNJAN BHATIA 25-7-20
Final Arguments				
33	CS SCJ		747/19	PANKAJ TYAGI Vs. UMESH PANDEY 25-7-20
<p>1/1</p> <p style="font-size: 2em; font-family: cursive;">All cases Adjourned for</p> <p style="font-size: 3em; font-family: cursive;">25-7-20</p>				

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Shirish Aggarwal
Additional Rent Controller

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:17

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		1613/19	VIMAL KUMAR VERMA Vs. DURGA PRASAD PODDAR
2	RC ARC		682/19	NEELAM VERMA Vs. SURENDER SINGH
3	RC ARC		683/19	NEELAM VERMA Vs. AMALAK SINGH
4	RC ARC		685/19	NEELAM VERMA Vs. MAHINDER SINGH
5	RC ARC		807/19	RAKESH SHARMA Vs. VED PRAKASH SHARMA
6	EX		2603/19	SUNDER KISHAN KHANNA Vs. SAVITRI MITTAL
7	Misc SCJ		6/20	MANJU JAIN Vs. BIC LOGISTICS LIMITED
8	EX		300/20	GOPAL SHARMA Vs. M.M. MEHROTRA
9	RC ARC		103/20	MARWARI CHARITABLE TRUST Vs. BHOLA NATH PAL
10	RC ARC		106/20	MARWARI CHARITABLE TRUST Vs. GEETA BANARJI
11	RC ARC		108/20	MARWARI CHARITABLE TRUST Vs. VEENA DHAWAN
Plaintiff/Petitioner Evidence				
12	RC ARC	E-654/2014	78340/16	PRACHIN GAUR Vs. VED SAGAR GUPTA
13	RC ARC		80692/16	Mohd Haroon Vs. Saroj Chadda
Defendant/Respondent Evidence				
14	RC ARC	E-635/2009	80308/16	ALLIED PROMOTERS LTD. Vs. ASHOKA SCOOTER WORKS
15	RC ARC	E-978/2014	78267/16	ANISA KHATOON Vs. NAJMUDDIN
Misc. Arguments				
16	RC ARC	OE-76/2010	80482/16	SH. MOHD. JAMAL ORS. Vs. MUKESH KUMAR
Final Arguments				
17	RC ARC	OE-56/2012	79123/16	MANOJ KUMAR JAIN Vs. KHUSHI RAM ASHOK KUMAR

25-7-2020

All cases are listed by 25-7-2020

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF MR. ANSHUL MEHTA

Civil Judge

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		1797/16	ICICI Bank Ltd. Vs. LAL SINGH
2	CS SCJ		2831/16	ABDUR REHMAN Vs. ATIKUR REHMAN
3	CS SCJ		2814/17	MS/ SHARMA ELECTRICALS Vs. M/S E-TECH POWER ENGINEERS
4	EX		2337/17	MS. INDRA Vs. SH. SIKANDER KHAN AND ORS.
5	CS SCJ		2352/18	ICIC BANK LTD Vs. CHARANJIT SINGH
6	EX		924/19	RAVINDER NATH KAUSHIK Vs. AMR INFRASTRUCTURE LTD
7	EX		2028/19	M/S SARWAN KUMAR VINAY KUMAR Vs. UNITED INDIA INSURANCE CO. LTD. AND ANR.
8	CS SCJ		311/20	M/S. K.D. AUTO PARTS Vs. MS/. MOHIT AUTO AGENCY
9	CS SCJ		688/20	HANUMAN MAL JAIN Vs. ASHOK KUMAR CHORARIA
Issues				
10	CS SCJ		2392/19	M/S RISING CASTECH PVT. LTD. Vs. M/S SKY GLOBAL
Plaintiff/Petitioner Evidence				
11	CS SCJ	1196/2014	94048/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. RAN SINGH ORS.
12	CS SCJ	1205/2014	94909/16	M/s ARENZA ENTERPRISES P LTD. Vs. SHARDA KHATANA ORS.
13	CS SCJ	1197/2014	97157/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. KAILA DEVI ORS.
14	CS SCJ	1198/2014	97158/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. VINEY BHUSHAN PRASAD SINHA ORS.
15	CS SCJ	1201/2014	97159/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. ABHAY GARG ORS.
16	CS SCJ	1200/2014	97160/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. NISHANT ORS.
17	CS SCJ	1199/2014	97161/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. RAJIV MISHRA ORS.
18	CS SCJ	1203/2014	97162/16	M/s ARENZA ENTERPRISES P LTD4 Vs. SHARDA KHATNA ORS.
19	CS SCJ	1204/2014	97203/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. SH. VINAY BHUSHAN PRASAD SINHA
20	CS SCJ	197/2013	93293/16	NARESH PODDAR Vs. P.S. GROVER
21	CS SCJ	1202/2014	95136/16	MS ARENJA ENTERPRISES PVT. LTD. Vs. NISHANT ORS.
22	CS SCJ		2357/16	NAND KISHORE SHARMA Vs. GOVT. OF NCT OF DELHI ANR. ORS.
23	CS SCJ		3368/16	S.S. PUBLISHERS AND DISTRIBUTORS PVT LTD Vs. PRIYANKA
24	CS SCJ		3922/17	M/S CAPITAL CABLES INDIA PVT LTD Vs. M/S PREMIER POLYFILM LTD.
Defendant/Respondent Evidence				
25	CS SCJ	835/2014	99837/16	DR. SHROFF CHARITY EYE HOSPITAL Vs. RAM KISHAN
26	CS SCJ	743/2012	94016/16	SAIRO BANO Vs. MOHD. IRFAN
27	CS SCJ		2923/16	RITIKA DAWRA Vs. LOOPS N STYLE EXPORTS PVT LTD
Misc. Arguments				
28	CS SCJ		1936/17	ALLAHABAD BANK Vs. KKPU FOAM PVT LTD
29	Misc SCJ		252/18	SAROJ Vs. VIKRAM
Order on Misc. Application				
30	CS SCJ	338/2013	98301/16	SETHI OIL SOAP INDUSTRIES Vs. MANMOHAN SAHNI
Final Arguments				
31	CS SCJ	553/2014	94013/16	ASHOK JAIN Vs. DEEPAK JAIN

25/07/20

(COURT NO. 137-A)

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Puneet Pahwa
Additional Rent Controller
CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:19

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		1394/19	BHAGWAT SINGH PABLA Vs. ARUN KUMAR
2	RC ARC		944/19	VIJAY NARAIN SETH Vs. SHABNUM
3	RC ARC		33/20	RAJ KUMAR Vs. HARISH CHANDER
4	EX		73/20	PADMA DEVI Vs. ANJU SINGH
5	RC ARC		41/20	NAFISA Vs. LAIQ AHMED
6	EX		86/20	ASHOK KUMAR SANORIA Vs. GURPREET SINGH ARORA
7	Misc RC ARC		2/20	SHAHNAZ Vs. AZIZ BEIG
8	EX		617/20	MURARI LAL SONI Vs. RAJINDER PRASAD GUPTA, GPA HOLDER OF SMT. RAJ RANI
Plaintiff/Petitioner Evidence				
9	RC ARC	183/2014	78021/16	SMT. MITHLESH Vs. MEGH RAJ ANR.
10	RC ARC	506/2014	80472/16	SH. MANJEET ANAND Vs. SH. DEV KARAN UPPAL
11	RC ARC		531/18	SUDESH KUMAR BHASHIN Vs. SH SUBHASH SACHDEVA
12	RC ARC		534/18	MOHD. NAQUI Vs. TASLEENA BEGUM
Defendant/Respondent Evidence				
13	RC ARC	1095/2014	78224/16	SH. AZIZ KHAN Vs. SHRI SAIFUDDIN ORS.
Misc./ Arguments				
14	RC ARC	839/2014	79229/16	SAVITRI DEVI Vs. HARVINDER SINGH
15	RC ARC	185/2014	78476/16	BRIJ BEHARI SHARAN ANR Vs. GURMINDER SINGH ANR
16	RC ARC	184/2014	78477/16	BRIJ BEHARI SHARAN Vs. GURMINDER SINGH
17	RC ARC		80910/16	YOGESH NARAIN GUPTA Vs. PHOOL PARSHAD
18	RC ARC		777/18	LAL CHAND Vs. PREM SINGH
Order				
19	RC ARC		761/17	MOHD. SHAMIM Vs. SUNIL KUMAR JAIN

ROOM NO. 36

SH. PUNEET PAHWA, ARC

Case No. 264

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Joginder Prakash Nahar

Additional District Judge(ADJ)

CIVIL CAUSE LIST DATED 01-04-2020 Total Cases:10

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS DJ	377/2016	11364/16	BIRDH RAJ BHANDARI Vs. MS DUBEY BUILDERS AND INDUSTRIES] 14/12/20
2	ARBTN		170/18	SURINDER PALAND ORS Vs. INDIA INFOLINE FINANCE LTD AND ANR] 16/12/20
3	CS DJ		312/19	PARVEEN KUMAR AND ANR. Vs. KRISHAN AND ORS.] 14/12/20
4	CS DJ		716/19	RUKSANA BEGUM Vs. SHAHEEEN AND ORS.] 16/12/20
5	RCA DJ		162/19	IQBAL AHMED SIDDIQUI Vs. JAMIN UR REHMAN (SINCE DECEASED)AND ORS] 16/12/20
6	CS DJ		1298/19	SMT. MANORAMA SHARAM Vs. HARI SHANKAR SHARMA AND ANR] 14/12/20
7	CS DJ		1300/19	MANTU PAUL Vs. SMT. SHEFALI MITRA AND ANR] 14/12/20
Misc./ Arguments				
8	TM	74/2011	1111/16	MS. VENUS HOME APPLIANCES Vs. SH. AMRISH AGARWAL] 10/11/20
Misc. Arguments				
9	CS DJ	18/2016	14514/16	BALRAM BAHRI Vs. KRISHAN LAL DUTTA ORS.] 5/5/20
Final Arguments				
10	CS DJ	171/2011	15171/11	MR. MOHINDER KUMAR Vs. MS B.R.KAPOOR CO.] 5/5/20